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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000770/2020	BABUNI @ SURENDRA NAYAK VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	SEA BEACH /95 /2019 () //
2	BLAPL/0000771/2020	SUDAN BISWAL VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KAPTIPADA /190 /2019 () //
3	BLAPL/0000772/2020	HEMSAGAR LUHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	AINTHAPALI /29 /2016 () //
4	BLAPL/0000773/2020	PURNA CHANDRA MUDULI VS STATE OF ODISHA	MAHES DAS VS	MACHHKUND /75 /2019 () //
5	BLAPL/0000774/2020	PRAKASH SAHU @ BINOD KUMAR SAHOO @ BINOD SAHOO VS STATE OF ODISHA	ANOOP MISHRA VS	FATEGARH /180 /2017 () //
6	BLAPL/0000775/2020	SAGAR SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /742 /2019 () //
7	BLAPL/0000776/2020	CHAITANYA NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRA VS	JAIPATNA /68 /2019 () //
8	BLAPL/0000777/2020	RADHE @ RADHESHYAM MAHAKUD VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BAUNISUNI /15 /2018 () //
9	BLAPL/0000778/2020	UMAKANTA MISHRA VS STATE OF ODISHA	ROHIT MAHATO VS	PATKURA /8 /2020 () //
10	BLAPL/0000779/2020	KRISHNA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JENAPUR /228 /2019 () //
11	BLAPL/0000780/2020	SESHA @ SESHADEV NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	MANCHESWAR P.S. /590 /2019 () //

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12	BLAPL/0000781/2020	MANOJ KUMAR MEHER	MANAS CHAND	JUNAGARH /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
13	BLAPL/0000782/2020	RAHUL @ SRIKANTA SAMAL	ANANGA KUMAR OTTA	MADHUPATNA /104 /2019
		VS	VS	()
		STATE OF ODISHA		//
14	BLAPL/0000783/2020	DR. HRUSHIKESH TRIPATHY	MANAS CHAND	BAIDYANATHPUR /186 /2018
		VS	VS	()
		STATE OF ODISHA		//
15	BLAPL/0000784/2020	BASU MUNDA	S.S.RAY-2	JODA /169 /2019
		VS	VS	()
		STATE OF ODISHA		//
16	BLAPL/0000785/2020	ASHISH MEHER	MANAS CHAND	KHARIAR /353 /2019
		VS	VS	()
		STATE OF ODISHA		//
17	BLAPL/0000786/2020	AKASH @ TRILOCHAN ROUT	MANAS CHAND	MURIBAHAL /74 /2019
		VS	VS	()
		STATE OF ODISHA		//
18	BLAPL/0000787/2020	RABINDRA KUMAR SAHU	B.S.DASPARIDA	PHIRINGIA /68 /2016
		VS	VS	()
		STATE OF ODISHA		//
19	BLAPL/0000788/2020	SHAIK SIRAJ @ SHIK SIRAJ	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /322 /2017
		VS	VS	()
		STATE OF ODISHA		//
20	BLAPL/0000789/2020	SHANKARSAN MOHAPTRA @ SANKARSAN MOHAPATRA	PARATHA SARATHI DAS	HARICHANDANPUR /105 /2019
		VS	VS	()
		STATE OF ODISHA		//
21	BLAPL/0000790/2020	RANJAN MAHARANA	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
22	BLAPL/0000791/2020	DEEPAK YADAV	RAMESH AGARWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
23	BLAPL/0000792/2020	SAWAN KUMAR DAS	JAGANNATH KAMILA	GHAGARBEDA /30 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000793/2020	SK.RAJA	BASANTA KUMAR DAS	BASTA /226 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000794/2020	TARJAN LIMA	TUKUNA KU MISHRA	GUDARI /28 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000795/2020	PAPU @ KISHORE KUMAR BEHERA	PUSPAMITRA MOHAPATRA	MAHAKALPARA /131 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000796/2020	WADLE PANDI @ PANDI	RUDRA NARAYAN PARIJA	JHARSUGUDA /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000797/2020	SUDHIR KUMAR PANDA	DEBA PRASAD DAS	CUTTACK VIGILANCE /45 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
29	BLAPL/0000798/2020	DIBAKAR GOUDA	S.S.RAY-2	DHARAKOT PS /14 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000799/2020	JITENDRA KANDI	DEEPAK KUMAR DAS	KONARK /111 /2012
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000800/2020	SUKADEV SAHOO	BIJAYA KUMAR RAGADA	KUCHINDA /225 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000801/2020	SAUKI PRTADHAN	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000802/2020	DAS NEERAJ @ DASH NIRAJ	JYOTIRMAYA SAHOO	NAYAGARH /152 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000803/2020	KANHU BHOI	SAROJ KUMAR DASH	ANGUL TOWN /876 /2019
		VS	VS	()

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		STATE OF ODISHA		//
35	BLAPL/0000804/2020	BUKTURAM @ BUTKURAM @ RAMAKANTA BEHERA @ RAMAKANTA	SUBHRAKANTA DWIBEDI	TUMUDIBANDHA /61 /2019
		VS	VS	()
		STATE OF ODISHA		//
36	BLAPL/0000805/2020	SHANKAR GOUDA @ SANKAR GOUDA	B.R.SAHOO	GOLANTHARA (BERHAMPUR) /317 /2019
		VS	VS	()
		STATE OF ODISHA		//
37	BLAPL/0000806/2020	IRSHAD	RAJIB LOCHAN PATTNAIK	ORKEL /141 /2019
		VS	VS	()
		STATE OF ODISHA		//
38	BLAPL/0000807/2020	MANIA @ SANTOSH @ BADA MANOJ @ PRABHAKAR PRADHAN @ PRASANTA KUMAR PRADHAN	PARTHA SARATHI DAS	PURUSOTTAMPUR PS /233 /2019
		VS	VS	()
		STATE OF ODISHA		//
39	BLAPL/0000808/2020	K.CHANDRA RAO	ASHOK DAS	PARLAKHEMUNDI /06 /2020
		VS	VS	()
		STATE OF ODISHA		//
40	BLAPL/0000809/2020	RANJAN KUMAR DEBATA	B.R.SWAIN	CUTTACK VIGILANCE /45 /2019
		VS	VS	()
		STATE OF ODISHA		//
41	BLAPL/0000810/2020	AISAN MALLIK	J.K.KHUNTIA	JALESWAR /279 /2019
		VS	VS	()
		STATE OF ODISHA		//
42	BLAPL/0000811/2020	PRABHAT KUMAR NANDA	SOMANATH SATAPATHY	EOW,BHUBANESWAR /04 /2019
		VS	VS	()
		STATE OF ODISHA		//
43	BLAPL/0000812/2020	RATIKANTA MOHANTY	JITENDRA SAMANTARAY	KHURDA P.S. /229 /2016
		VS	VS	()
		STATE OF ODISHA		//
44	BLAPL/0000813/2020	KABI SAMAL	SMRUTI RANJAN MOHAPATRA	KUJANGA /256 /2019
		VS	VS	()
		STATE OF ODISHA		//
45	BLAPL/0000814/2020	SANTOSH PATRA	SUBRATA PANDA	PURI SADAR /147 /2019
		VS	VS	()
		STATE OF ODISHA		//

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46	BLAPL/0000815/2020	SIMANCHAL BADAJENA @ SILU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /28 /2018 () //
47	BLAPL/0000816/2020	ANAM NAIK VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRA VS	KORAPUT VIGILANCE /3 /2020 () //
48	BLAPL/0000817/2020	SAPAN KUMAR PRADHAN VS STATE OF ODISHA	PRABHASH CH JENA VS	/ /0 () //
49	BLAPL/0000818/2020	SIBANI PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	RAIKIA /58 /2019 () //
50	BLAPL/0000819/2020	NEPAL MANDOL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BOIPARIGUDA /0125 /2019 () //
51	BLAPL/0000820/2020	PRADEEP KUMAR SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHAJURIPADA /0052 /2019 () //
52	BLAPL/0000821/2020	NANDA GUNTHA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/189 /2019 () //
53	BLAPL/0000822/2020	BIJAY KUMAR CHOUDHURY @ PINU VS STATE OF ODISHA	GOURIMOHAN RATH VS	BANKI /209 /2016 () //
54	BLAPL/0000823/2020	NIRMAL CHANDRA ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CHAULIAGANJA /12 /2016 () //
55	BLAPL/0000824/2020	MAHENDRA ORAM VS STATE OF ODISHA	S.S.RAY-2 VS	SUNDARGARH SADAR /126 /2019 () //
56	BLAPL/0000825/2020	NEPAL DEEP VS STATE OF ODISHA	ASIT KU JENA VS	MATHILI /172 /2019 () //
57	BLAPL/0000826/2020	SUNIA @ SAROJ KUMAR OJHA	ASIT KU JENA	JENAPUR /229 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000827/2020	AJIT SHARMA	SASMITA NANDA	ANGUL TOWN /756 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000828/2020	SAYYAD DILWAR MOBIN	ASIT KU JENA	MALKANGIRI /134 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000829/2020	RAJU PRADHAN	ASIT KU JENA	BALICHANDRAPUR /201 /2017
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000830/2020	PUSPA KUJUR	BISWAJIT NAYAK	ROURKELA CYBER P.S. /9 /2018
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000831/2020	RAMA @ RAMA EKKA	BISWAJIT NAYAK	ROURKELA CYBER P.S. /9 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000832/2020	DAS NEERAJ @ DASH NIRAJ	JYOTIRMAYA SAHOO	NAYAGARH /194 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000833/2020	DARA SINGH	SOUMYA RANJAN DAS	UDITNAGAR /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000084/2020	SURENDRA BEHERA	MANAS RANJAN DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000085/2020	TANKADHAR MEHER	MANAS RANJAN DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000086/2020	DEBIPRASAD DASH	ADV.	/ /
		VS	VS	()
		COLLECTOR,KHURDA		//
68	CMAPL/0000087/2020	JALADHAR MOHAPATRA	ADV.	/ /
		VS	VS	()

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		STATE BANK OF INDIA		//
69	CMAPL/0000088/2020	MADHUR GOEL	ADV.	/ /
		VS	VS	()
		LABALA BHAGYALAXMI		//
70	CMAPL/0000089/2020	SYED NASRULLAH ASLAM	ADV.	/ /
		VS	VS	()
		STATE OF ODISHA		//
71	CMAPL/0000090/2020	BIRANCHI NARAYAN MATHAN	ADV	/ /
		VS	VS	()
		STATE OF ODISHA		//
72	CMP/0000089/2020	SINDHRI JAGADESWAR RAO	PRASANNA KUMAR MISHRA	/ /
		VS	VS	()
		SINDHRI BABY SHANKAR RAO		//
73	CMP/0000090/2020	PURANDAR NAG	NARENDRA KUMAR SAHOO	/ /
		VS	VS	()
		BHAWANI SHANKAR NANDA		//
74	CMP/0000091/2020	SHRUTI DAS	S.K.PRADHAN 3	/ /
		VS	VS	()
		PROF.SIDHARTH DAS		//
75	CMP/0000092/2020	SURYANARAYAN DASH	SMITA RANJAN PATANAIK	/ /
		VS	VS	()
		SANATAN SAHOO		//
76	CMP/0000093/2020	RABINARAYAN PATTANAIK	DEBASIS NANDA	/ /
		VS	VS	()
		BISWAMOHAN PATTANAIK		//
77	CONTC/0000316/2020	KRUSHNA CHANDRA DALBEHERA	ADV	/ /
		VS	VS	()
		MONA SHARMA		//
78	CONTC/0000317/2020	PRATAP KUMAR SAHOO	ADV	/ /
		VS	VS	()
		AKHILESHVAR SINGH		//
79	CONTC/0000318/2020	KRUSHNA CHANDRA SAHU	ADV	/ /
		VS	VS	()
		DIRECTOR,HIGHER EDUCATION		//

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80	CONTC/0000319/2020	DR.SASIKANTA PANIGRAHI	ADV	/ /
		VS	VS	()
		DIRECTOR,NORTH EASTERN REGIONAL INSTITUTE OF SCIENCE AND TECHNOLOGY		//
81	CONTC/0000320/2020	NANDULAL RAJAHANS	AMIT PRASAD BOSE	/ /
		VS	VS	()
		NITYANANDA BEHERA		//
82	CONTC/0000321/2020	SABARA BISWAL	ADV	/ /
		VS	VS	()
		ASHOK K.K.MEENA		//
83	CONTC/0000322/2020	BABAJI MALL	ADV	/ /
		VS	VS	()
		STATE OF ODISHA		//
84	CONTC/0000323/2020	RATNAKAR MALIK	ADV	/ /
		VS	VS	()
		SAMBIT SATPATHY		//
85	CONTC/0000324/2020	SK.LATIFUR RAHEMAN	ADV	/ /
		VS	VS	()
		ADITYA RAY CHOUDHURY		//
86	CONTC/0000325/2020	BIRANCHI NARAYAN DAS	adv	/ /
		VS	VS	()
		JYOTI SANKAR MOHAPATRA		//
87	CONTC/0000326/2020	DR.PRADEEP KUMAR PAIKRAY	ADV	/ /
		VS	VS	()
		NIKUNJA KUMAR DHAL		//
88	CONTC/0000327/2020	SARASWATI SAHOO	adv	/ /
		VS	VS	()
		DIBAKAR MAJHI		//
89	CONTC/0000328/2020	CHOUDHURI DAS	ADV	/ /
		VS	VS	()
		JYOTI PRAKASH BHUJABAL		//
90	CONTC/0000329/2020	ACHUTANANDA BIDYADHARA	ADV	/ /
		VS	VS	()
		GOKULA CHANDRA PALEI		//
91	CONTC/0000330/2020	KANAKA LATA SINGH	ADV	/ /

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		VS	VS	()
		BANAMALI MOHAPATRA		//
92	CONTC/0000331/2020	SUBHASMITA GANDA	JITENDRA KUMAR DIGAL	/ /
		VS	VS	()
		M.ABHAY		//
93	CONTC/0000332/2020	GOLAK CHANDRA SAHOO	ADV	/ /
		VS	VS	()
		JITENDRA KUMAR PATRA		//
94	CRLA/0000074/2020	BISWAMBAR MOHAPATRA	SANTANU KUMAR SARANGI	BHUBANESWAR VIGILANCE /46 /2010
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
95	CRLA/0000075/2020	PRATAP KUMAR PRADHAN	J.N.PANDA	BARKOTE /168 /2019
		VS	VS	()
		STATE OF ODISHA		//
96	CRLA/0000076/2020	BASUDEV MAHAKUD	ANUP KUMAR PATTNAIK	BHUBANESWAR VIGILANCE /72 /2011
		VS	VS	()
		STATE OF ODISHA		//
97	CRLA/0000077/2020	KANHU @ PURNA CHANDRA PRUSTY	BIKRAM CHANDRA GHADEI	BASELI SAHI PS /66 /2015
		VS	VS	()
		STATE OF ODISHA		//
98	CRLA/0000078/2020	GOBINDA @ KALIA DAS	MIHIR KUMAR MISRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLLP/0000003/2020	RAMA CHANDRA PANIGRAHI	ALOK KUMAR MOHAPATRA	ASKA /195 /2016
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0000246/2020	ASHIS KUMAR SAMAL	BALARAM NAYAK	UDITNAGAR /106 /2013
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0000247/2020	KATUAL@LAXMI KHATUA	UMESH CHANDRA JENA	AGARAPADA /34 /2018
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0000248/2020	SUBRAT SINGH	JAGABANDHU SAHU	/ /0
		VS	VS	()

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		STATE OF ODISHA		//
103	CRLMC/0000249/2020	JEET TIWARI	SUNIL KUMAR PANDA	LOISINGHA(BOLANGIR) /144 /2005
		VS	VS	()
		STATE OF ODISHA		//
104	CRLMC/0000250/2020	JYOTI CLARA HERENJ	PIYUSH KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
105	CRLMC/0000251/2020	SUJIT@SUJIT KARMAKAR	PRAJIT KUMAR PRADHAN	BHADRAK TOWN /384 /2014
		VS	VS	()
		STATE OF ODISHA		//
106	CRLMC/0000252/2020	CHABRI GHASI	BIGYAN KUMAR SHARMA	SUNDARGARH TOWN /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
107	CRLMC/0000253/2020	BHARAT MULIA	BANSHIDHAR BAUG	PURIGHAT /89 /2008
		VS	VS	()
		DOLAGOVINDA PRADHAN		//
108	CRLMC/0000254/2020	BHARAT KUMAR SAMAL	DHRUBA CH.ROUT	BALICHANDRAPUR /83 /2010
		VS	VS	()
		STATE OF ODISHA		//
109	CRLMC/0000255/2020	SHANKAR NANDA	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
110	CRLMC/0000256/2020	GOUTAM BRAHMADEO	BIBHUDATTA PANDA	/ /0
		VS	VS	()
		REENA BAG		//
111	CRLMC/0000257/2020	PRAVATI JENA	DEEPAK KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
112	CRLMC/0000258/2020	ASHOK KUMAR SAMAL	PRABHU PRASANNA BEHERA	BINJHARPUR /98 /2004
		VS	VS	()
		STATE OF ODISHA		//
113	CRLMC/0000259/2020	BHAGABATI NAYAK	MAMATA MISHRA	AUL /95 /2019
		VS	VS	()
		STATE OF ODISHA		//

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114	CRLMC/0000260/2020	NIRANJAN DAS	JAYADEBA BEHERA	DASPALLA /20 /2014
		VS	VS	()
		STATE OF ODISHA		//
115	CRLMC/0000261/2020	DANDAPANI SAHU	ASHOK DAS	GOPALPUR /75 /2006
		VS	VS	()
		STATE OF ODISHA		//
116	CRLMC/0000262/2020	BUBU@NARAYAN PATI	B.K.GHADEI	MADHUPATNA /200 /2005
		VS	VS	()
		STATE OF ODISHA		//
117	CRLMC/0000263/2020	JASOBANTA KU.MAHANAND@KUNA	BIJAYA KUMAR RAGADA	KUCHINDA /2 /2015
		VS	VS	()
		STATE OF ODISHA		//
118	CRLMC/0000264/2020	ASHOK KUMAR SINGH	SAMARENDRA PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
119	CRLMC/0000265/2020	KAMALA@KAMALA KANTA DASH	LAXMAN PRADHAN	BALLIGUDA /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
120	CRLMC/0000266/2020	BASANT SAMANTARAY	V.NARASINGH	RANPUR /99 /2013
		VS	VS	()
		STATE OF ODISHA		//
121	CRLMC/0000267/2020	LAXMIDHAR BISWAL	SIDHESWAR RATH	/ /0
		VS	VS	()
		MALAKA BIBI		//
122	CRLMC/0000268/2020	ASHOK KUMAR MOHANTY	SOUMYA MISHRA	/ /0
		VS	VS	()
		SAROJ KUMAR MUDULI		//
123	CRLMC/0000269/2020	ASHOK KUMAR MOHANTY	SOUMYA MISHRA	/ /0
		VS	VS	()
		BRAJABANDHU MUDULI		//
124	CRLMP/0000131/2020	CHANDI PRASAD TAH	TRILOCHAN NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
125	CRLMP/0000132/2020	SHIBAJI PATI	BYOMAKESH TRIPATHY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0000133/2020	JASOBANTA NARAYAN B.C.PATRA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0000134/2020	CHITTARANJAN DAS	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0000135/2020	SANGEETA SINGH	TUKUNA KU.MISHRA	/ /0
		VS	VS	()
		S.P, KEONJHAR		//
129	CRLMP/0000136/2020	NIRMALA SAHU	P.C.MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
130	CRLMP/0000137/2020	PRAVAKAR KARAN	SUVASISH PATTNAIK	/ /0
		VS	VS	()
		STATE OF ORISSA		//
131	CRLMP/0000138/2020	PRAVAKAR KARAN	SUVASISH PATTANAIK	/ /0
		VS	VS	()
		STATE OF ORISSA		//
132	CRLMP/0000139/2020	D.RAMESWAR PATRA	BAMADEV BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0000140/2020	SUBHRANSHU SEKHAR DAS	R.C.SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0000141/2020	BIMALA DEI @ DAS	RANJAN KUMAR BEHERA	/ /0
		VS	VS	()
		THE S.P, CUTTACK		//
135	CRLMP/0000142/2020	RANGA JENA	PRADEEP KU DASH	/ /0
		VS	VS	()
		S.P, KENDRAPARA		//
136	CRLMP/0000143/2020	KUNILATA SWAIN	B.MOHAPATRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ORISSA		//
137	CRLREV/0000068/2020	ANUPA PRADHAN	MAHES DAS	DARINGBADI /116 /2017
		VS	VS	()
		STATE OF ODISHA		//
138	CRLREV/0000069/2020	RAJENDRA BISWAL	SATYABRATA PRADHAN	/ /0
		VS	VS	()
		SASMITA LENKA		//
139	CRLREV/0000070/2020	JAGANNATH HO	A.MOHANTA	SOSO /106 /2019
		VS	VS	()
		STATE OF ODISHA		//
140	CRLREV/0000071/2020	KUBERA HARIJAN	J.N.PANDA	KEGAON /73 /2007
		VS	VS	()
		STATE OF ODISHA		//
141	CRLREV/0000072/2020	KRUSHNA BISSOI	TANMAY MISHRA	BOIPARIGUDA /78 /2003
		VS	VS	()
		STATE OF ODISHA		//
142	CRLREV/0000073/2020	BABU @ DIPAYAN SAHU	NIRANJAN LENKA	BAISINGA /73 /2014
		VS	VS	()
		STATE OF ODISHA		//
143	CRLREV/0000074/2020	MANGULU @ MAHENDRA PATRA	SMRUTI RANJAN PATI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
144	CRLREV/0000075/2020	PETA @ SOMESWAR PARICHHA	ASHOK DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
145	CRLREV/0000076/2020	MANORANJAN BISOI	GOURIMOHAN RATH	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
146	CRLREV/0000077/2020	BALI BHATRA	BASUDEV MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
147	CRLREV/0000078/2020	SUBHASMITA RAUT	RAJESH KUMAR MAHAPATRA	/ /0
		VS	VS	()
		MIHIR KUMAR PATRA		//

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148	FAO/0000080/2020	DR.DHARASHREE MOHANTY	SANGRAM JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
149	FAO/0000081/2020	SHIVANI DAS	DEEPALI MOHAPATRA	/ /
		VS	VS	()
		UNION OF INDIA		//
150	FAO/0000082/2020	SIBA MALLICK	DEEPALI MOHAPATRA	/ /
		VS	VS	()
		UNION OF INDIA		//
151	FAO/0000083/2020	UPENDRA HARIJAN	DEEPALI MOHAPATRA	/ /
		VS	VS	()
		UNION OF INDIA		//
152	FAO/0000084/2020	PADMANAVA CHAINI	DEEPALI MOHAPATRA	/ /
		VS	VS	()
		UNION OF INDIA		//
153	FAO/0000085/2020	STATE OF ODISHA	SR.S.C.(S AND ME)	/ /
		VS	VS	()
		CHITTA RANJAN PATRA		//
154	FAO/0000086/2020	DIVISIONALMANAGER, NATIONAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()
		RAKESH KU.BARIK		//
155	FAO/0000087/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()
		ANIL KU.MALLICK		//
156	FAO/0000088/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()
		HRUSIKESH NAYAK		//
157	FAO/0000089/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()
		PRAKASH KU.GOCHHI		//
158	FAO/0000090/2020	SUMAN KAR	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
159	FAO/0000091/2020	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.	RAMEEZ KHAN	/ /

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		VS	VS	()
		JITENDRA NAYAK		//
160	ITA/0000007/2020	M/S.ASHIRVAD INFRASTRUCTURES	SUSMITA PATTNAIK	/ /
		VS	VS	()
		COMMISSISONER OF INCOME TAX		//
161	JCRLA/0000005/2020	BHOLESWAR BHOI	ADV.	PURUNAKOTE /16 /2015
		VS	VS	()
		STATE OF ODISHA		//
162	JCRLA/0000006/2020	KANISTHA BEHERA	ADV.	PURUNAKOTE /4 /2015
		VS	VS	()
		STATE OF ODISHA		//
163	JCRLA/0000007/2020	KUJA PENTHEI	ADV.	COLLIERY /264 /2013
		VS	VS	()
		STATE OF ODISHA		//
164	JCRLA/0000008/2020	SARAT MALIK	ADV.	DHUSURI /4 /2016
		VS	VS	()
		STATE OF ODISHA		//
165	LAA/0000001/2020	SPECIAL LAND ACQUISITION OFFICER	A.S.C.	/ /
		VS	VS	()
		KHAGAPATI SAGARIA @ KHAGA BHARASAGARIA		//
166	MACA/0000047/2020	JOGESWAR SAHOO	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		RAKESH ROSHAN PAL		//
167	MACA/0000048/2020	JAYA APRAKASH NAYAK @ JYOTI PRAKASH NAYAK	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		PRINCIPAL OF GITA ENGINEERING COLLEGE		//
168	MACA/0000049/2020	LEGAL MANAGER,RELIANCE GENERAL INSURANCE CO.LTD	SUBRATA SAHOO	/ /
		VS	VS	()
		PRIYADARSHINI MOHANTY		//
169	MACA/0000050/2020	NIBEDITA SWAIN	BIRANCHI NARAYAN RATH	/ /
		VS	VS	()
		NIROJ KU.PODH		//
170	MACA/0000051/2020	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO.LTD.	SOMNATH PATI	/ /
		VS	VS	()

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		BHAGABAN SAHU		//
171	MACA/0000052/2020	BRANCH MANAGER, IFFCO TOKIO G.I.CO. LTD.	ADAM ALI KHAN	/ /
		VS	VS	()
		SAKRAMANI SOREN		//
172	MACA/0000053/2020	MANAGER LEGAL, BAJAJ ALALIANZ G.I.CO. LTD.	SAYED ASIF ALI	/ /
		VS	VS	()
		BALI NAIK		//
173	RPFAM/0000030/2020	GIRISH NAIK @ GIRISH CHANDRA NAIK	ARIJEET MISHRA	/ /
		VS	VS	()
		JEMA DEI (NAIK)		//
174	RPFAM/0000031/2020	SRIMATI HEMBRAM	SURYAKANTA DWIBEDI	/ /
		VS	VS	()
		LAKHIDAS HEMBRAM		//
175	RPFAM/0000032/2020	RABINDRA KU.PATI	PRASANNA KUMAR MISHRA	/ /
		VS	VS	()
		SABITRI PATI		//
176	RSA/0000028/2020	SANJURANI DAS	MIRRA GHOSE	/ /
		VS	VS	()
		BANIRANI DAS		//
177	RSA/0000029/2020	GOBINDA CHARAN @ PRASAD BEJ	BANSHIDHAR BAUG	/ /
		VS	VS	()
		SANDHYA RANI MOHAPATRA		//
178	RSA/0000030/2020	KAILASH GIRI	AMIT PRASAD BOSE	/ /
		VS	VS	()
		DAYANIDHI JENA		//
179	RSA/0000031/2020	NIRA BISWAL	BAISHNAB CHARAN DAS	/ /
		VS	VS	()
		HEMALATA BISWAL		//
180	RVWPET/0000045/2020	UNITED INDIA INSURANCE CO. LTD.	JAYSANKAR MISHRA	/ /
		VS	VS	()
		M/S. SAFA MARINE INDUSTRIES LTD.		//
181	RVWPET/0000046/2020	ANANYA DASH	SMITA RANJAN PATTANAIK	/ /
		VS	VS	()
		N.R. INTERNATIONAL LTD.		//

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182	TRP(C)/0000027/2020	SAGARIKA BARIK	M/S.P.R.CHHATOI	/ /
		VS	VS	()
		SUJIT KU.PUTI		//
183	TRP(C)/0000028/2020	PRAGYAN SARASWATI BISI	BIKASH JENA	/ /
		VS	VS	()
		MANOJ KU.ACHARYA		//
184	TRPCRL/0000010/2020	HIMANSU KUMAR SAHOO	ANANGA KUMAR OTTA	/ /0
		VS	VS	()
		NIRUPAMA SAHOO		//
185	TRPCRL/0000011/2020	HIMANSU KUMAR SAHOO	ANANGA KUMAR OTTA	/ /0
		VS	VS	()
		NIRUPAMA SAHOO		//
186	WA/0000053/2020	PRADEEP KUMAR MOHARANA	TRILOCHANA PANIGRAHI	/ /
		VS	VS	()
		BIJAYALAXMI SAMAL		//
187	WA/0000054/2020	BRUNDABAN DASH	BIJAYA KUMAR BEHERA 1	/ /
		VS	VS	()
		STATE OF ODISHA		//
188	WA/0000055/2020	SUBHADRA NANDA	BIPLAB MOHANTY	/ /
		VS	VS	()
		SATYA PRAKASH NANDA		//
189	WA/0000056/2020	HARSHABARDHAN SAMAL	KHIROD KUMAR ROUT	/ /
		VS	VS	()
		CHIEF SECY.,OPEPA		//
190	WA/0000057/2020	BISHNU PRIYA DEVI	AMIT PRASAD BOSE	/ /
		VS	VS	()
		STATE OF ODISHA		//
191	WA/0000058/2020	SWAYAM PRABHA PATTNAIK	AMIT PRASAD BOSE	/ /
		VS	VS	()
		STATE OF ODISHA		//
192	WA/0000059/2020	UPENDRANATH SAHU	AMIT PRASAD BOSE	/ /
		VS	VS	()
		STATE OF ODISHA		//
193	WP(C)/0003165/2020	RASHMITA RANI PANDA	M/S.BIPLABA P.B.BAHALI	/ /

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		DISTRICT AND SESSIONS JUDGE, KHURDA		//
194	WP(C)/0003166/2020	JINAGA GIRIJA	M/S.BIJAYA KU.BEHERA	/ /
		VS	VS	()
		STATE OF ODISHA		//
195	WP(C)/0003167/2020	KANDARP SAHOO	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
196	WP(C)/0003168/2020	NARAYANA SAHU	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
197	WP(C)/0003169/2020	GIRISH CHANDRA SAHOO	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
198	WP(C)/0003170/2020	BALARAM SAHOO	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
199	WP(C)/0003171/2020	RADHASHYAM SAHANI	B.K.NAYAK (1)	/ /
		VS	VS	()
		STATE OF ODISHA		//
200	WP(C)/0003172/2020	DAYANIDHI SAHU	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
201	WP(C)/0003173/2020	PABITRA SAHU	RAJLAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
202	WP(C)/0003174/2020	GANESWARA SAHU	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
203	WP(C)/0003175/2020	RAHUL BALIARSINGH	M/S.S.K.BHANJADEO	/ /
		VS	VS	()
		LAXMIDHAR MAJHI		//
204	WP(C)/0003176/2020	GANGADHARA SAHU	RAJALAXMI BISWAL	/ /
		VS	VS	()

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		STATE OF ODISHA		//
205	WP(C)/0003177/2020	SUKANTA PADHI	M/S.BIRKAM CHANDRA GHADAI	/ /
		VS	VS	()
		STATE OF ODISHA		//
206	WP(C)/0003178/2020	KUNTALA NAYAK	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
207	WP(C)/0003179/2020	KATHIA SAHU	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
208	WP(C)/0003180/2020	SANJAY KUMAR MISHRA	M/S.TATHAGATA SAHOO	/ /
		VS	VS	()
		STATE OF ODISHA		//
209	WP(C)/0003181/2020	JANAKA BEHERA	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
210	WP(C)/0003182/2020	DAYANIDHI SAHOO	RAJALAXMI BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
211	WP(C)/0003183/2020	PARBATI PANI	M/S.BASANTA KUMAR MISHRA	/ /
		VS	VS	()
		STATE OF ORISSA		//
212	WP(C)/0003184/2020	GIRIJA SHANKAR PANDA	P. K. PATTANAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
213	WP(C)/0003185/2020	ARATI BASTIA	ALOK KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
214	WP(C)/0003186/2020	BANSHIDHAR SWAIN	MANAS PATI	/ /
		VS	VS	()
		STATE OF ORISSA		//
215	WP(C)/0003187/2020	NARAYAN PARIDA	M/S. S.K.DASH	/ /
		VS	VS	()
		GENERAL MANAGER		//

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216	WP(C)/0003188/2020	ARJUN SAHOO	MANAS PATI	/ /
		VS	VS	()
		STATE OF ODISHA		//
217	WP(C)/0003189/2020	KAILASH CHANDRA BHOI	MANAS PATI	/ /
		VS	VS	()
		STATE OF ORISSA		//
218	WP(C)/0003190/2020	ABANIBHUSAN BARIK	ALOK KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
219	WP(C)/0003191/2020	ANANTA CHARANA HOTTA	MANAS PATI	/ /
		VS	VS	()
		STATE OF ORISSA		//
220	WP(C)/0003192/2020	KAUSHALYA SWAIN	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
221	WP(C)/0003193/2020	SEPHALI MOHAPATRA	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
222	WP(C)/0003194/2020	RABINDRA KUMAR SUTAR	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
223	WP(C)/0003195/2020	ANJANA DAS	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
224	WP(C)/0003196/2020	AGURIN BIBI	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
225	WP(C)/0003197/2020	DR.SANKAR NARAYAN BEJA	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
226	WP(C)/0003198/2020	SATYANARAYAN SENAPATI	M/S.UPENDRA KUMAR SAMAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
227	WP(C)/0003199/2020	PRADEEP KUMAR MALLIK	RAMAKRISHNA BISOI	/ /

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		VS	VS	()
		STATE OF ODISHA		//
228	WP(C)/0003200/2020	SANATAN PALEI	M/S.BIJAYA KUMAR BEHERA	/ /
		VS	VS	()
		COLLECTOR, MAYURBHANJ		//
229	WP(C)/0003201/2020	GOURI SHANKAR MISHRA	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
230	WP(C)/0003202/2020	SANJUKTA NANDA	TRILOCHAN NANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
231	WP(C)/0003203/2020	JYOTI RANJAN PANDA	M/S.P.R.SINGH	/ /
		VS	VS	()
		NIBEDITA PANDA		//
232	WP(C)/0003204/2020	SARBESWAR SWAIN	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
233	WP(C)/0003205/2020	M/S APAAR INFRATECH PVT.LTD.	M/S.SANTANU KUMAR SARANGI	/ /
		VS	VS	()
		STATE OF ODISHA		//
234	WP(C)/0003206/2020	RABI NARAYAN PATTANAYAK	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
235	WP(C)/0003207/2020	PRAMOD KUMAR SAHOO	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
236	WP(C)/0003208/2020	BIDYA KUMARI RAWAL	M/S.BIJAYA KUMAR PATTANAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
237	WP(C)/0003209/2020	ARUNA MANJARI RAY	RAMAKRISHNA BISOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
238	WP(C)/0003210/2020	ACHYUTANANDA SWAIN	M/S.ANTARYAMI SWAIN	/ /
		VS	VS	()

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		COLLECTOR, KHURDA		//
239	WP(C)/0003211/2020	DILIP KUMAR SAHOO	M/S.SUKANTA KUMAR DALAI	/ /
		VS	VS	()
		STATE OF ODISHA		//
240	WP(C)/0003212/2020	POTTURU KRISHNAKUMARI @ P.KRISHNAKUMARI	M/S.PRASANNA KUMAR MISHRA	/ /
		VS	VS	()
		SUB-COLLECTOR, PARLAKHEMUNDI		//
241	WP(C)/0003213/2020	SASMITA SAHOO	MANAS PATI	/ /
		VS	VS	()
		STATE OF ODISHA		//
242	WP(C)/0003214/2020	SANJEEV PRADHAN	M/S.SUKANTA KUMAR DALAI	/ /
		VS	VS	()
		STATE OF ODISHA		//
243	WP(C)/0003215/2020	NARAYAN MISHRA	M/S.S.K.OJHA	/ /
		VS	VS	()
		COLLECTOR-CUM-DM, NAYAGARH		//
244	WP(C)/0003216/2020	PRATAP KUMAR SWAIN	M/S.CHANDAN MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
245	WP(C)/0003217/2020	JUGAL KISHROE RATHI	M/S.SUBASH CHANDRA PUSPALAKA	/ /
		VS	VS	()
		THE STATE OF ODISHA		//
246	WP(C)/0003218/2020	JAYAKRUSHNA DAS	M/S.K.C.MAJHI	/ /
		VS	VS	()
		UNION OF INDIA		//
247	WP(C)/0003219/2020	PRAFULLA KUMAR DASH	M/S.K.C.MAJHI	/ /
		VS	VS	()
		UNION OF INDIA		//
248	WP(C)/0003220/2020	RAJASHREE MISHRA	M/S.MANORANJAN NAYAK	/ /
		VS	VS	()
		STATE OF ORISSA		//
249	WP(C)/0003221/2020	SHABBER VANA	M/S.K.C.MAJHI	/ /
		VS	VS	()
		UNION OF INDIA		//

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250	WP(C)/0003222/2020	CHITTA RANJAN MOHAN	M/S.K.C.MAJHI	/ /
		VS	VS	()
		UNION OF INDIA		//
251	WP(C)/0003223/2020	NRUSINGH CHARAN MISHRA	DAYANANDA MOHAPATRA	/ /
		VS	VS	()
		DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL		//
252	WP(C)/0003224/2020	NILADRI MEHER	M/S.CHANDRAKANTA NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
253	WP(C)/0003225/2020	PRADYUMNA PARIJA	DAYANANDA MOHAPATRA	/ /
		VS	VS	()
		DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNLA		//
254	WP(C)/0003226/2020	SUBHASHISH DASH	K.K.SWAIN	/ /
		VS	VS	()
		COMMISSIONER-CUM-SECRETARY, S AND ME DEPT.		//
255	WP(C)/0003227/2020	PRADEEP KU.MISHRA	M/S.DAYANANDA MOHAPATRA	/ /
		VS	VS	()
		DY.REGISTRAR, SAT, CUTTACK		//
256	WP(C)/0003228/2020	SAROJINI DAS	M/S.RAJENDRA KUMAR PRADHAN	/ /
		VS	VS	()
		STATE OF ODISHA		//
257	WP(C)/0003229/2020	GANESH MAHANTA	M/S.JATINDRA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
258	WP(C)/0003230/2020	KALANDI BEHERA	M/S.MOHENDRA DALAI	/ /
		VS	VS	()
		PRINCIPAL SECRETARY TO GOVT. REVENUE DEPT.		//
259	WP(C)/0003231/2020	PASCHIMESWARI BYABASAYA SANGHA	M/S.SRINIVAS MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
260	WP(C)/0003232/2020	PURNIMA SOREN	SURYAKANTA DWIBEDI	/ /
		VS	VS	()
		STATE OF ODISHA		//
261	WP(C)/0003233/2020	SHYAM SUNDAR BEHERA	M/S.RAJIV KUMAR MAHANTA	/ /

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE O0F ORISSA		//
262	WP(C)/0003234/2020	GOURI SHANKAR JAIN	SATYA RANJAN PATI	/ /
		VS	VS	()
		STATE OF ODISHA		//
263	WP(C)/0003235/2020	PRAFULLA CHANDRA MISHRA	M/S.SRINIBASH SATAPATHY	/ /
		VS	VS	()
		THE STATE OF ODISHA		//
264	WP(C)/0003236/2020	DURYODHAN KANDHAPAN	M/S.NEELAKANTHA PANDA	/ /
		VS	VS	()
		SREI EQUIPMENT FINANCE COMPANY		//
265	WP(C)/0003237/2020	KABITARANI SWAIN	M/S.S.K.DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
266	WP(C)/0003238/2020	KABITARANI SWAIN	M/S.S.K.DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
267	WP(C)/0003239/2020	SAMARENDRA MOHANTY	M/S. M.M.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
268	WP(C)/0003240/2020	KABITARANI SWAIN	M/S.S.K.DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
269	WP(C)/0003241/2020	MITRABANDHU PRADHAN	M/S.S.D.DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
270	WP(C)/0003242/2020	KABITARANI SWAIN	M/S.S.K.DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
271	WP(C)/0003243/2020	DUTIYA NAIK	M/S.DINESH KUMAR PANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
272	WP(C)/0003244/2020	KABITARANI SWAIN	M/S.S.K.DASH	/ /
		VS	VS	()

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		STATE OF ODISHA		//
273	WP(C)/0003245/2020	CHHABI NAYAK	M/S.CHANDAN MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
274	WP(C)/0003246/2020	MANORANJAN SUR	M/S.ASIT KU.JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
275	WP(C)/0003247/2020	SADANANDA SAHOO	M/S.CHANDAN MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
276	WP(C)/0003248/2020	JAYANTA KUMAR SETHI	M/S.ASIT KU.JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
277	WP(C)/0003249/2020	SOUBHAGYA MANJARI MISHRA	M/S.CHANDAN MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
278	WP(C)/0003250/2020	SUDHANSU SEKHAR MISHRA	M/S.CHANDAN MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
279	WP(C)/0003251/2020	BASANTA KUMAR SAHOO	M/S.DAYANANDA MOHAPATRA	/ /
		VS	VS	()
		ODISHA FOREST DEPARTMENT CORPORATION LTD.		//
280	WP(C)/0003252/2020	SURESH NATH PANDA	M/S.K.C.MAJHI	/ /
		VS	VS	()
		UNION OF INDIA		//
281	WP(C)/0003253/2020	RAJESH KUMAR MOHAPATRA	M/S.KALI PRASANNA MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
282	WP(C)/0003254/2020	SRIKANTA SAMAL	M/S.DAYANANDA MAHAPATRA	/ /
		VS	VS	()
		ODISHA FOREST DEPARTMENT CORPORATION LTD.		//
283	WP(C)/0003255/2020	JAYARAM DAS	M/S.KALI PRASANNA MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//

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284	WP(C)/0003256/2020	BHRAMARBAR NAYAK	KALI PRASANNA MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
285	WP(C)/0003257/2020	RAJESH KUMAR MOHAPATRA	KALI PRASANNA MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
286	WP(C)/0003258/2020	LIPSARANI SAHU	M/S.TRILOCHAN BARIK	/ /
		VS	VS	()
		COMMISSIONER CUM SECY.		//
287	WP(C)/0003259/2020	DUSHASAN BISWAL	KALI PRASANNA MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
288	WP(C)/0003260/2020	RAJESH KUMAR MOHAPATRA	KALI PRASANNA MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
289	WP(C)/0003261/2020	SUKA DALEI @ SUKA BEWA	M/S.SARAT CHANDRA MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
290	WP(C)/0003262/2020	SK.SIRAJUDDIN	KRUSHNA CH.DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
291	WP(C)/0003263/2020	MUKTAR ALAM	M/S.KRUSHNA CH. DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
292	WP(C)/0003264/2020	NIRANJAN MOHAPATRA	M/S.BIJAYA KUMAR PATTANAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
293	WP(C)/0003265/2020	ABDUL WADOOD	M/S.KRUSHNA CH.DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
294	WP(C)/0003266/2020	KSHITISH CHANDRA MOHANTA	M/S. RANJIT KESHARI SAMAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
295	WP(C)/0003267/2020	M/S DAS CONSTRUCTION	M/S.NILAKANTHA JUJHARSINGH	/ /

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		VS	VS	()
		STATE OF ODISHA		//
296	WP(C)/0003268/2020	M/S DAS CONSTRUCTION	M/S.NILAKANTHA JUJHARSINGH	/ /
		VS	VS	()
		STATE OF ODISHA		//
297	WP(C)/0003269/2020	SHANTILATA CHOUDHURY	M/S. PRADEEP KUMAR CHOUDHURY	/ /
		VS	VS	()
		THE STATE INFORMATION COMMISSIONER		//
298	WP(C)/0003270/2020	PRAFULLA CHANDRA MISHRA	M/S.SADASIVA PATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
299	WP(C)/0003271/2020	MANGULU CHARAN PRADHAN	M/S. B.SAMANTARAY	/ /
		VS	VS	()
		STATE OF ODISHA		//
300	WP(C)/0003272/2020	ARUN KUMAR ROUL	M/S.ANIL KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
301	WP(C)/0003273/2020	SURENDRA MOHARANA	M/S.DILLLIP RAY	/ /
		VS	VS	()
		THE STATE OF ODISHA		//
302	WP(C)/0003274/2020	SIBA PRASAD RAY	M/S.ANIL KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
303	WP(C)/0003275/2020	ABHIMANYU NAYAK	BHAKTA RANJAN BARIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
304	WP(C)/0003276/2020	DEENABANDHU SAHU	M/S.ANIL KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
305	WP(C)/0003277/2020	SUBHRANSU KUMAR NAYAK	BHAKTA RANJAN BARIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
306	WP(C)/0003278/2020	BIDULATA BARIK	PRONOY MOHANTY	/ /
		VS	VS	()

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		ORISSA MINING CORPORATION		//
307	WP(C)/0003279/2020	TAPAS RANJAN MOHAPATRA	BHAKTA RANJAN BARIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
308	WP(C)/0003280/2020	SAGARIKA SATAPATHY @ PATI	M/S.J.D.BARIK	/ /
		VS	VS	()
		SR.DIVISIONAL MANAGER,LIC OF INDIA		//
309	WP(C)/0003281/2020	SURENDRA PRASAD NAYAK	BISWABIHARI MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
310	WP(C)/0003282/2020	GOLAK SAHOO	KSHIRODA KUMAR ROUT	/ /
		VS	VS	()
		UNION OF INDIA		//
311	WP(C)/0003283/2020	SUKADEV BEHERA	M/S.CHANDRAKANTA NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
312	WP(C)/0003284/2020	ODISHA GRAMYA BANK, PURI	M/S.AUROVINDA MOHANTY	/ /
		VS	VS	()
		THE EXECUTIVE OFFICER-CUM DDO		//
313	WP(C)/0003285/2020	RASMITA BEHERA	M/S.CHANDRAKANTA NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
314	WP(C)/0003286/2020	KALPANA BARIK	M/S.AUROVINDA MOHANTY	/ /
		VS	VS	()
		THE DIRECTOR OF MEDICAL EDUCATION AND TRAINING		//
315	WP(C)/0003287/2020	PURANDAR PADHI	M/S.KUNJA SUNDAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
316	WP(C)/0003288/2020	ODISHA GRAMYA BANK	M/S.AUROVINDA MOHANTY	/ /
		VS	VS	()
		PRINCIPAL TUTOR, ANM TRANING CENTER		//
317	WP(C)/0003289/2020	ODISHA GRAMYA BANK	M/S.AUROVINDA MOHANTY	/ /
		VS	VS	()
		THE SENIOR CHIEF PERSONAL OFFICER		//

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318	WP(C)/0003290/2020	ODISHA GRAMYA BANK	M/S.AUROVINDA MOHANTY	/ /
		VS	VS	()
		THE DISTRICT LAND-CUM-AO-CUM-DDO		//
319	WP(C)/0003291/2020	ODISHA GRAMYA BANK	M/S.AUROVINDA MOHANTY	/ /
		VS	VS	()
		EXECUTIVE ENGINEER PURI		//
320	WP(C)/0003292/2020	GOURA CHANDRA PRADHAN	M/S.SHASHIBHUSAN BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
321	WP(C)/0003293/2020	JOHAN SAMAD	M/S.P.P.PARIDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
322	WP(C)/0003294/2020	DEONISH TOPPO	M/S.P.P.PARIDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
323	WP(C)/0003295/2020	HRUSIKESH SWAIN	M/S.RAJIB RATH	/ /
		VS	VS	()
		DIVISIONAL FOREST OFFICER KEONJHAR		//
324	WP(C)/0003296/2020	JAYSEN PATRA	M/S. SIDDHESWAR BAUG	/ /
		VS	VS	()
		STATE OF ODISHA		//
325	WP(C)/0003297/2020	MANORANJAN SAHOO	M/S.BANSIDHAR BAUG	/ /
		VS	VS	()
		COLLECTOR,CUTTACK		//
326	WP(C)/0003298/2020	NILAKANTHA MISHRA	M/S.KRISHNA CHANDRA SAHU	/ /
		VS	VS	()
		STATE OF ODISHA		//
327	WP(C)/0003299/2020	BALAKRISHNA SAHOO	M/S.BHABANI SHANKAR MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
328	WP(C)/0003300/2020	BIRENDRA KUMAR KANHAR	M/S.KRISHNA CHANDRA SAHU	/ /
		VS	VS	()
		STATE OF ODISHA		//
329	WP(C)/0003301/2020	KARTIKESWAR BARIK	M/S.S.P.DAS	/ /

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		VS	VS	()
		COLLECTOR DEOGARH		//
330	WP(C)/0003302/2020	SUDARSAN KHAMARI	M/S.KRISHNA CHANDRA SAHU	/ /
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0003303/2020	BISWANATH NAYAK	M/S.S.P.DAS	/ /
		VS	VS	()
		COLLECTOR,DEOGARH		//
332	WP(C)/0003304/2020	DIPAK RANJAN SETHY	M/S.PRAHALLADA SAHU	/ /
		VS	VS	()
		STATE OF ODISHA		//
333	WP(C)/0003305/2020	DILLIP KU. BEHERA	M/S.S.P.DAS	/ /
		VS	VS	()
		COLLECTOR DEOGARH		//
334	WP(C)/0003306/2020	SWADHIN KUMAR SAHOO	M/S.B.S.TRIPATHY (1)	/ /
		VS	VS	()
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA		//
335	WP(C)/0003307/2020	BANITA ROUTRAY @ BANITARANI ROUTRAY	M/S.S.P.DAS	/ /
		VS	VS	()
		COLLECTOR DEOGARH		//
336	WP(C)/0003308/2020	ASHOK KUMAR PATRA	M/S.J.N.JENA	/ /
		VS	VS	()
		COMMISSIONER-CUM-SECRETARY, S AND ME DEPT.		//
337	WP(C)/0003309/2020	LOKANATH BEHERA	M/S.S.P.DAS	/ /
		VS	VS	()
		COLLECTOR DEOGARH		//
338	WP(C)/0003310/2020	ARJUN SANDIL	M/S.UPENDRA KUMAR SAMAL	/ /
		VS	VS	()
		UNION OF INDIA		//
339	WP(C)/0003311/2020	SUSHILA DAS	M/S.SUBHRANSHU BHUSAN MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
340	WP(C)/0003312/2020	SHAYAM PALEI	M/S.UPENDRA KUMAR SAMAL	/ /
		VS	VS	()

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		UNION OF INDIA		//
341	WP(C)/0003313/2020	BHIMSEN ROUL	M/S.SUBHRANSU BHUSAN MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
342	WP(C)/0003314/2020	BHAGIRATHI ROUT	M/S.SUBHRANSU BHUSAN MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
343	WP(C)/0003315/2020	SANJIB KUMAR PALEI	M/S.UPENDRA KUMAR SAMAL	/ /
		VS	VS	()
		UNION OF INDIA		//
344	WP(C)/0003316/2020	SUNAKAR RATH	M/S.SUBHRANSU BHUSAN MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
345	WP(C)/0003317/2020	BALMIKI BEHERA	M/S.SATYABRATA MOHANTY	/ /
		VS	VS	()
		COLLECTOR-CUM-DM, ANGUL		//
346	WP(C)/0003318/2020	NIRANJAN PATRA	M/S.SUBHRANSU BHUSAN MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
347	WP(C)/0003319/2020	GANDA DIGAL	M/S.P.C.CHHINCHANI	/ /
		VS	VS	()
		STATE OF ODISHA		//
348	WP(C)/0003320/2020	SUDHA SHROFF	M/S.KRISHNA PRAKASH JENA	/ /
		VS	VS	()
		UNION OF INDIA		//
349	WP(C)/0003321/2020	Y.PANI AND CO.PVT.LTD.	M/S.AMIT PRASAD BOSE	/ /
		VS	VS	()
		ODISHA STATE FINANCIAL CORPORATION		//
350	WP(C)/0003322/2020	CHAKRADHAR MOHANTA	M/S.HEMANTA KUMAR MOHANTA	/ /
		VS	VS	()
		STATE OF ODISHA		//
351	WP(C)/0003323/2020	DUSHMANTA KUMAR NANDA	M/S.AMITAV TRIPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//

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352	WP(C)/0003324/2020	ORISSA STEVEDORES LTD.	M/S.A.PATNAIK	/ /
		VS	VS	()
		MAHANADI COALFIELDS LTD.		//
353	WP(C)/0003325/2020	DURYODHAN MAHAKUD	PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
354	WP(C)/0003326/2020	UGRASEN BARIK	M/S.PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
355	WP(C)/0003327/2020	ANUPAMA KHATUA	M/S.PRAKASH KU.MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
356	WP(C)/0003328/2020	RAJENDRA PUTHAL	M/S. ANJAN KU.BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
357	WP(C)/0003329/2020	RADHA KRISHNA SAHU	M/S.SOUBHAGYA KUMAR DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
358	WP(C)/0003330/2020	SAROJ KUMAR MOHAPATRA	M/S.AVIJIT MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
359	WP(C)/0003331/2020	JAGABANDHU SAHOO	M/S.SOUBHAGYA KUMAR DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
360	WP(C)/0003332/2020	NANDA KUMAR ANANTA BISWAJIT DEHURI	M/S.AVIJIT MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
361	WP(C)/0003333/2020	RAGHUNATH SAHU	M/S.LALIT NARAYAN PATTNAIK	/ /
		VS	VS	()
		MEMBER BOARD OF REVENUE,ODISHA		//
362	WP(C)/0003334/2020	DEEPAK KUMAR PATTANAIK	ASHOK KUMAR PANIGRAHI	/ /
		VS	VS	()
		STATE OF ODISHA		//
363	WP(C)/0003335/2020	JAYA PRAKASH SAHU	M/S.S.K.JOSHI	/ /

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		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0003336/2020	SUSHREE REKHA MOHANTY	M/S.LALIT NARAYAN PATTNAIK	/ /
		VS	VS	()
		MEMBER BOARD OF REVENUE,ODISHA		//
365	WP(C)/0003337/2020	LAXMI PRASAD DASH	ASHOK KUMAR PANIGRAHI	/ /
		VS	VS	()
		STATE OF ODISHA		//
366	WP(C)/0003338/2020	ROMANCHAL PANDA	M/S.TRILOCHAN NANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
367	WP(C)/0003339/2020	ABUL PRADHAN	M/S.S.K.JOSHI	/ /
		VS	VS	()
		R.D.C. (M.D) SAMBALPUR		//
368	WP(C)/0003340/2020	PRABIR KUMAR PRADHAN	M/S.NIRANJAN LENKA	/ /
		VS	VS	()
		STATE OF ODISHA		//
369	WP(C)/0003341/2020	ESSAR PROJECT INDIA LTD.	M/S.D.K.MOHAPATRA	/ /
		VS	VS	()
		R.T.O. ANGUL		//
370	WP(C)/0003342/2020	PURNA CHANDRA SETHI	M/S.ANANTA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
371	WP(C)/0003343/2020	KRUSHNA CHANDRA BARIK	M/S.KEDAR CHANDRA SARANGI	/ /
		VS	VS	()
		STATE OF ODISHA		//
372	WP(C)/0003344/2020	RAKESH RANJAN MAHALIK	M/S.SHASHI BHUSAN JENA	/ /
		VS	VS	()
		UNIVERSITY GRANT COMMISSION		//
373	WP(C)/0003345/2020	AKSHAYA KUMAR PRADHAN	M/S.ANJAN KUMAR ROUT	/ /
		VS	VS	()
		ELECTION OFFICER		//
374	WP(C)/0003346/2020	SUJAN SHUKLA	M/S. B.K.ROUTRAY	/ /
		VS	VS	()

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		THE STATE OF ODISHA		//
375	WP(C)/0003347/2020	BIRAJA PRASAD ACHARYA	M/S.SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
376	WP(C)/0003348/2020	PRASANA KUMAR SWAIN	M/S.JAJATI KISHORE MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
377	WP(C)/0003349/2020	DR.ANITA NANDA	M/S.SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
378	WP(C)/0003350/2020	MANAS RANJAN PANDA	M/S.SHASHI BHUSAN JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
379	WP(C)/0003351/2020	ASHWINI KUMAR MISHRA	M/S.LAXMI PRASAD DWIVEDY	/ /
		VS	VS	()
		STATE OF ODISHA		//
380	WP(C)/0003352/2020	SAROJ KUMAR DAS	SHASHI BHUSAN JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
381	WP(C)/0003353/2020	SANDHYARANI DAS	M/S.KALI PRASANNA MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
382	WP(C)/0003354/2020	PRASAN KUMAR SAHOO	SHASHI BHUSAN JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
383	WP(C)/0003355/2020	GOVERNING BODY OF WOMENS COLLEGE JAJPUR	DINESH NARAYAN RATH	/ /
		VS	VS	()
		STATE OF ODISHA		//
384	WP(C)/0003356/2020	UDAYA BHANU PANDA	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
385	WP(C)/0003357/2020	BRAJA KISHORE PRADHAN	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//

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386	WP(C)/0003358/2020	CHINMAYA BHOI	M/S.S.K.NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
387	WP(C)/0003359/2020	DUKHU GAIGOURIA	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
388	WP(C)/0003360/2020	BHAGIRATHI SAMAL	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
389	WP(C)/0003361/2020	MUMTAZ KHAN	M/S.S.K.NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
390	WP(C)/0003362/2020	UMASANKAR PATI	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
391	WP(C)/0003363/2020	KANHU CHARAN NAYAK	M/S.B.DASH	/ /
		VS	VS	()
		RANJANA CHOPRA		//
392	WP(C)/0003364/2020	BIDYUT BANDHU SAHOO	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
393	WP(C)/0003365/2020	THE MANAGING COMMITTEE OF BANISHREE	M/S.BISWAJIT MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
394	WP(C)/0003366/2020	JHUNULATA TARAI	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
395	WP(C)/0003367/2020	SRIDHAR KUMAR PRADHAN	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
396	WP(C)/0003368/2020	ANANTA CHARAN KSHETI	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
397	WP(C)/0003369/2020	DIPANKAR MUDULI	SUVASISH PATTANAIK	/ /

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		VS	VS	()
		OUAT		//
398	WP(C)/0003370/2020	ASHOK KUMAR BEHERA	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
399	WP(C)/0003371/2020	MAGUNI CHARAN RATH	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0003372/2020	MAHENDRA KUMAR BEHERA	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
401	WP(C)/0003373/2020	ODISHA ABHIBHABAK MAHASANGHA	SRIKANTA PANDA	/ /
		VS	VS	()
		THE STATE OF ODISHA		//
402	WP(C)/0003374/2020	DINABANDHU DASH	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
403	WP(C)/0003375/2020	ADHIKARI SWAIN	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
404	WP(C)/0003376/2020	RAMAKANTA TARAI	K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
405	WP(C)/0003377/2020	BISWAJIT PANDA	M/S. S.K.PRADHAN-3	/ /
		VS	VS	()
		ODISHA PUBLIC SERVICE COMMISSION		//
406	WP(C)/0003378/2020	SNEHA REKHA PADHI	M/S. PRAVAKAR BEHERA	/ /
		VS	VS	()
		REGIONAL TRANSPORT AUTHORITY		//
407	WP(C)/0003379/2020	BHARAT CHANDRA DASBABU	SIDHESWAR MALLIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
408	WP(C)/0003380/2020	LAXMIDHAR MAJHI	SIDHESWAR MALLIK	/ /
		VS	VS	()

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		STATE OF ODISHA		//
409	WP(C)/0003381/2020	PRAFULLA KUMAR MOHANTY	PRABODHA CH. NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
410	WP(C)/0003382/2020	GOVERNING BODY, SREEMA JAGULAI ADARSHA SANSKRITA MAHAVIDYALAYA	B.P.B. BAHALI	/ /
		VS	VS	()
		STATE OF ODISHA		//
411	WP(C)/0003383/2020	PRAFULLA KUMAR MOHANTY	PRABODHA CH. NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
412	WP(C)/0003384/2020	BATAMANGALA SANSKRIT COLLEGE	B.P.B. BAHALI	/ /
		VS	VS	()
		STATE OF ODISHA		//
413	WP(C)/0003385/2020	SWADHIN KUMAR SAHU	PRABODHA CH. NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
414	WP(C)/0003386/2020	BINAYAK PADHY	SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
415	WP(C)/0003387/2020	PURNA CHANDRA MOHAPATRA	L.K.MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
416	WP(C)/0003388/2020	SATYA NARAYAN NAYAK	SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
417	WP(C)/0003389/2020	GOKULANANDA PANIGRAHI	SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
418	WP(C)/0003390/2020	BASUDEV NAYAK	M/S.SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
419	WP(C)/0003391/2020	DR.BIBHU PRASAD SAHU	M/S.SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//

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420	WP(C)/0003392/2020	SURENDRA CHANDRA MOHAPATRA	M/S.SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
421	WP(C)/0003393/2020	RATAN MAJHI	M/S.SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
422	WP(C)/0003394/2020	BAURIBANDHU MUDULI	M/S.SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
423	WP(C)/0003395/2020	DR.MANASIRANI BISOI	M/S.SURYA NARAYAN PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
424	WP(C)/0003396/2020	PRAMOD KU.PATI	M/S.R.N.SINGH	/ /
		VS	VS	()
		COMMISSIONER CUM SECY.		//
425	WP(C)/0003397/2020	BIPIN CHANDRA NANDA	M/S.PRASANNA KUMAR MISHRA	/ /
		VS	VS	()
		TAHASILDAR, G.B.NAGAR TAHSIL		//
426	WP(C)/0003398/2020	SANGRAM KESHARI ROUTRAY	M/S.MADHAB LAL AGARWAL	/ /
		VS	VS	()
		UNION OF INDIA		//
427	WP(C)/0003399/2020	THE BAR ASSOCIATION BALASORE	M/S.D.P.MOHANTY	/ /
		VS	VS	()
		THE ODISHA STATE BAR COUNCIL		//
428	WP(C)/0003400/2020	LABANIDHAR PRADHAN	BHASKAR CHANDRA PANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
429	WP(C)/0003401/2020	SISIR KUMAR MOHANTY	M/S.J.K.KHUNTIA	/ /
		VS	VS	()
		STATE OF ODISHA		//
430	WP(C)/0003402/2020	AKHIL AGARWAL	M/S.MOHIT AGARWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
431	WP(C)/0003403/2020	JAYANTA KUMAR MOHANTY	M/S.ASHIS KUMAR MISHRA	/ /

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		VS	VS	()
		THE PRESIDING OFFICER,ODISHA STATE COOPERATIVE TRIBUNAL, BBSR		//
432	WP(C)/0003404/2020	NILAKANTHA DASH	M/S.SMITA RANJAN PATNAIK	/ /
		VS	VS	()
		AUTHORIZED OFFICER, SUNDARMA BNP		//
433	WP(C)/0003405/2020	KAMALAKANT DANDAPAT	M/S.RUDRA NARAYAN PARIJA	/ /
		VS	VS	()
		AUTHORIZED OFFICER AND CM, BANK OF BARODA		//
434	WP(C)/0003406/2020	GANDHARBA CHARAN SAHOO	DEBI PRASAD DHALSAMANTA	/ /
		VS	VS	()
		STATE OF ODISHA		//
435	WP(C)/0003407/2020	DIBASAR CHHATRIA	M/S.AKSHAYA KUMAR SAHOO	/ /
		VS	VS	()
		STATE OF ORISSA		//
436	WP(C)/0003408/2020	DIBASAR CHHATRIA	M/S.AKSHAYA KUMAR SAHOO	/ /
		VS	VS	()
		STATE OF ORISSA		//
437	WP(C)/0003409/2020	NIRMALA SAHU	M/S.P.C.MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
438	WP(C)/0003410/2020	PRAVAMAI SINGH SAMANTA	M/S.S.K.JOSHI	/ /
		VS	VS	()
		COMMISSIONER-CUM-SECRETARY TO GOVT.		//
439	WP(C)/0003411/2020	PAYAL KARMAKAR	M/S.DILLIP RAY	/ /
		VS	VS	()
		COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA		//
440	WP(C)/0003412/2020	PUTUL MANDAL	B.S.RAYAGURU	/ /
		VS	VS	()
		UNION OF INDIA		//
441	WP(C)/0003413/2020	PUSPALATA DORA	SUBRATA PANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0001276/2020	NARENDRA MALLICK @ NARENDRA MALLIK	B.B. SWAIN	BANSADA /06 /2020
		VS	VS	()

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		STATE OF ODISHA		//
443	ABLAPL/0001277/2020	RIMISH KANDULNA	NARESH CH.JENA	BRAHMANITARANG /191 /2017
		VS	VS	()
		STATE OF ODISHA		//
444	ABLAPL/0001278/2020	BHAGABAT PARIDA	SHASHANKA SHEKHAR PATRA	JALESWAR /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
445	ABLAPL/0001279/2020	ARAKHITA JENA	ROHIT MAHATO	PATKURA /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
446	ABLAPL/0001280/2020	BUBU SAHOO	P.R.SINGH	DHENKANAL SADAR /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
447	ABLAPL/0001281/2020	SUGYAN PAL	P.R.SINGH	DHENKANAL SADAR /409 /2019
		VS	VS	()
		STATE OF ODISHA		//
448	ABLAPL/0001282/2020	BAPI @ LAXMAN @ CHANDAN PRASAD BEHERA	ARUN KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
449	ABLAPL/0001283/2020	RATH BHOI	SHAKTIDHAR MISHRA	PURI SADAR /336 /2019
		VS	VS	()
		STATE OF ODISHA		//
450	ABLAPL/0001284/2020	J.SUKANTI READDY	ASHOK PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
451	ABLAPL/0001285/2020	CHANDESWAR MALLIK	APARESH BHOI	BALASORE SADAR /266 /2019
		VS	VS	()
		STATE OF ODISHA		//
452	ABLAPL/0001286/2020	SUDHANSU MOHAN BARIK	SAMARENDRA PATTNAIK	MARKAT NAGAR /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
453	ABLAPL/0001287/2020	SUDHANSU MOHAN BARIK	SAMARENDRA PATTANAIK	MARKAT NAGAR /14 /2020
		VS	VS	()
		STATE OF ODISHA		//

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454	ABLAPL/0001288/2020	SITAKANTA SWAIN @ SITANATH SWAIN	BALARAM NAYAK	KENDRAPARA /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
455	ABLAPL/0001289/2020	NIRANJAN SETHY	ABHIRAM SWAIN	PHULBANI SADAR /61 /2019
		VS	VS	()
		STATE OF ODISHA		//
456	ABLAPL/0001290/2020	NARESH PRADHAN	JAGANNATH KAMILA	MANAMUNDA /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
457	ABLAPL/0001291/2020	MANAMOHAN PRADHAN	SUSANTA KUMAR TRIPATHY	BARAMBA /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
458	ABLAPL/0001292/2020	SK.AFJAL	ASHOK JENA	TIGIRIA /73 /2018
		VS	VS	()
		STATE OF ODISHA		//
459	ABLAPL/0001293/2020	GOBINDA CHANDRA MAHARANA	PRADEEP KUMAR DAS	BHADRAK RURAL /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
460	ABLAPL/0001294/2020	AJAY BARIK @ AJAYA KUMAR BARIK	RAJENDRA KUMAR DASH	NAIKANI-DIHI /26 /2018
		VS	VS	()
		STATE OF ODISHA		//
461	ABLAPL/0001295/2020	SAHADEV PARIDA @ BABU	BISWARANJAN DALAI	SALIPUR /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
462	ABLAPL/0001296/2020	MANORANJAN JENA	RAJENDRA KUMAR DASH	BONTH /175 /2019
		VS	VS	()
		STATE OF ODISHA		//
463	ABLAPL/0001297/2020	BIJAYA SAMAL	ASUTOSH TRIPATHY	TALCHER TOWN /329 /2019
		VS	VS	()
		STATE OF ODISHA		//
464	ABLAPL/0001298/2020	JAYADEV SWWAIN @ RAJA	BICHITRA NARAYAN SATAPATHY	PARADEEP LOCK /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
465	ABLAPL/0001299/2020	DHARAMJEET RAM @ DHARAM RAJWADE	SUNIL KUMAR PANDA	BADMAL /84 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0001300/2020	KALANDI @ KALIPADA RAY	RAJENDRA KUMAR DASH	NAIKANI-DIHI /27 /2018
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0001301/2020	PARIKSHIT NAYAK	JAGANNATH KAMILA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0001302/2020	NARAYAN LENKA	S.K.MOHANTY	BUGUDA /96 /2014
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0001303/2020	NIRMAL CHANDRA PATRA	AMITAV MOHANTY	SECTOR-3 /120 /2019
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0001304/2020	BHAGBAN SIAL	JAGANNATH KAMILA	SORO /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0001305/2020	BABUNA DAS	DEEPAK KU SAHOO	AUL /154 /2019
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0001306/2020	BABUNA DAS	DEEPAK KU SAHOO	AUL /56 /2019
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0001307/2020	BASUDEV JENA	ASHOK JENA	MADHUPATNA /164 /2019
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0001308/2020	NEEHAL KUMAR SWAIN	SAMVIT MOHANTY	MALGODOWN /176 /2016
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0001309/2020	BABUNA DAS	DEEPAK KUMAR SAHOO	AUL /155 /2019
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0001310/2020	KRUSHNA MAHANANDIA	SUMIT KUMAR MOHANTY	K.SINGHPUR /127 /2019
		VS	VS	()

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		STATE OF ODISHA		//
477	ABLAPL/0001311/2020	GIRISH NAYAK	PARTHA SARATHI NAYAK	BIKRAMPUR FCI /07 /2020
		VS	VS	()
		STATE OF ODISHA		//
478	ABLAPL/0001312/2020	MUNA JENA @ SURESH	PARTHA SARATHI NAYAK	BINJHARPUR /322 /2019
		VS	VS	()
		STATE OF ODISHA		//
479	ABLAPL/0001313/2020	KSHETRA MOHAN NAIK	S.S.RAY-2	LEPHRIPADA /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
480	ABLAPL/0001314/2020	AKUR @ ANKURA SWAIN	SUSANTA KUMAR BARAL	NIALI /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
481	ABLAPL/0001315/2020	BIJAY KUMAR SAMAL	LAXMIDHAR MAHAPATRA	CHANDRASEKHARPUR /410 /2019
		VS	VS	()
		STATE OF ODISHA		//
482	ABLAPL/0001316/2020	BATAKRUSHNA NAYAK	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
483	ABLAPL/0001317/2020	SK.ASHAD	BISWARANJAN DALAI	MAHANGA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
484	ABLAPL/0001318/2020	PABITRA MOHAN UPADHAYA	SATYA RANJAN MULIA	LALBAG /151 /2019
		VS	VS	()
		STATE OF ODISHA		//
485	ABLAPL/0001319/2020	DHANESWAR SAHOO	SATYA RANJAN MULIA	CHOUDWAR /531 /2019
		VS	VS	()
		STATE OF ODISHA		//
486	ABLAPL/0001320/2020	BIMAL CHANDRA DASH	SOURA CHANDRA MOHAPATRA	CUTTACK VIGILANCE /45 /2019
		VS	VS	()
		STATE OF ODISHA		//
487	ABLAPL/0001321/2020	PRAMILA SETHY	GIRIDHARI SINGH	DHUSURI /1 /2020
		VS	VS	()
		STATE OF ODISHA		//

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488	ABLAPL/0001322/2020	SARAT BARIK	GIRIDHARI SINGH	/ /0
		VS	VS	()
		INSPECTOR (CRIME) R.P.F		//
489	ABLAPL/0001323/2020	MAHENDRA NAIK	AMITAV TRIPATHY	NUAGAON /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
490	ABLAPL/0001324/2020	DUSASANA CHAMPATI	BISWAJIT MOHANTY-5	KHURDA SADAR /190 /2019
		VS	VS	()
		STATE OF ODISHA		//
491	ABLAPL/0001325/2020	SATYAJIT BEHERA	SATYA NARAYAN MUISHRA-4	NAIKANI-DIHI /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
492	ABLAPL/0001326/2020	JASODA MAHARANA	SATYA NARAYAN MISHRA-4	BHADRAK RURAL /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
493	ABLAPL/0001327/2020	GAURAV SAMANTARAY	JYOTIRMAYA SAHOO	NIRAKARPUR /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
494	ABLAPL/0001328/2020	AJAYA PARIDA	P.K.ROUT	NISCHINTAKOILI /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
495	ABLAPL/0001329/2020	DIBYAJYOTI DEBTA	B.B.ROUTRAY	INDUASTRIAL,NISA /140 /2019
		VS	VS	()
		STATE OF ODISHA		//
496	ABLAPL/0001330/2020	SANTOSH KUMAR SAHOO	B.B.ROUTRAY	TALCHER TOWN /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
497	ABLAPL/0001331/2020	MALAYA MALLIK	DILLIP KUMAR SAHU	DHENKANAL SADAR /49 /2016
		VS	VS	()
		STATE OF ODISHA		//
498	ABLAPL/0001332/2020	DRIVER SETHY @ SAMBUNATH MALLIK	DEEPAK KU. SAHOO	PATTAMUNDAI /41 /2018
		VS	VS	()
		STATE OF ODISHA		//
499	ABLAPL/0001333/2020	DEEPAK KUMAR JENA	NIRAJ KUMAR SETHI	DHENKANAL SADAR /30 /2020

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		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0001334/2020	JAGDISH SAHOO	PRAVASH CH JENA	RAIBANIA /85 /2019
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0001335/2020	GANESH SWAIN	JYOTIRMAYA SAHOO	KODALA /273 /2018
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0001336/2020	SANTOSH KANJIA	NIRAJ KUMAR SETHI	DHENKANAL SADAR /432 /2019
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0001337/2020	DHANESWAR SAHOO	SATYA RANJAN MULIA	TANGI /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0001338/2020	AKASH CHAMPATI @ RANJIT CHAMPATI	G.N.MISHRA	AIR FIELD P.S. /231 /2019
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0001339/2020	JAGA @ JANMEJAY JENA	BASANTA KUMAR DAS	NIHALPRASAD /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0001340/2020	RUPALI SINGH	SIDDHARTHA PRASAN MISHRA	BHADRAK TOWN /381 /2019
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0001341/2020	SATYA SUBHAM PANDA	RAJALAXMI BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0001342/2020	SUDHIRA @ SUDARSAN BHOI	PRADEEP KUMAR KUNDU	NIALI /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0001343/2020	SAMBIT TRIPATHY	P.C.PATTANAIK	MALKANGIRI /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0001344/2020	BINAPANI DASH	B.K.ROUTRAY	BHADRAK RURAL /690 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
511	ABLAPL/0001345/2020	JAYAKRUSHNA MUDULI	JAYADEBA BEHERA	/5 /2020
		VS	VS	()
		STATE OF ODISHA		//
512	ABLAPL/0001346/2020	GELHIMANI GARU @ GURU	PRAVASH CH.JENA	KAMARDA /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
513	ABLAPL/0001347/2020	KESHO RAM AGARWAL	ASHOK KUMAR SARANGI	MAHILA P.S. BUXIBAZAR /117 /2019
		VS	VS	()
		STATE OF ODISHA		//
514	ABLAPL/0001348/2020	SIPUN BEHERA	SWAYAMPRAVA DASH	ANGUL TOWN /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
515	ABLAPL/0001349/2020	RUSHMAN MALLIK	ANAM CH.PANDA	BELPARA /127 /2014
		VS	VS	()
		STATE OF ODISHA		//
516	ABLAPL/0001350/2020	SATYAJIT SARKAR	SMRUTI RANJAN MOHAPATRA	JAGATSINGPUR /463 /2019
		VS	VS	()
		STATE OF ODISHA		//
517	ABLAPL/0001351/2020	BABITA CHOUDHURI	RAJENDRA BATUMAHAPATRA	ORKEL /07 /2020
		VS	VS	()
		STATE OF ODISHA		//
518	ABLAPL/0001352/2020	NITYA NANDA MALLIK	SUBRATA PANDA	KAMAKHYANAGAR /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
519	ABLAPL/0001353/2020	AMULYA JENA	RAJENDRA PRATAP BADUMAHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
520	ABLAPL/0001354/2020	SANJAYA KUMAR SAHOO	DEEPANJALI SAHOO	PURUNAKOTE /60 /2019
		VS	VS	()
		STATE OF ODISHA		//
521	ABLAPL/0001355/2020	DEEPAK KUMAR MOHANTY	SMRUTI RANJAN MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0001356/2020	SWADESH KUMAR DAS VS STATE OF ODISHA	SWADESH KUMAR DAS VS	PURIGHAT /88 /2018 () //
523	ABLAPL/0001357/2020	NIRAN PADHAN VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /105 /2019 () //
524	ABLAPL/0001358/2020	GALIB HASMI VS STATE OF ODISHA	ASIT KU JENA VS	NIHALPRASAD /101 /2019 () //
525	ABLAPL/0001359/2020	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BASUDEVPUR /10 /2020 () //
526	ABLAPL/0001360/2020	BASANTI MUKHI VS STATE OF ODISHA	PRAVASH CH. JENA VS	JALESWAR /32 /2020 () //
527	ABLAPL/0001361/2020	AINEL JANI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	MURIBAHAL /244 /2019 () //
528	ABLAPL/0001362/2020	ASHOK KUMAR TARAI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /1 /2020 () //
529	ABLAPL/0001363/2020	GIRIJANANDA DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	REMUNA /15 /2020 () //
530	ABLAPL/0001364/2020	JAYARAM BHOI VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /196 /2019 () //
531	ABLAPL/0001365/2020	KARTTIK MUKHI VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BOLANI /2 /2020 () //
532	ABLAPL/0001366/2020	AJIT NAYAK VS STATE OF ODISHA	S.K.NAYAK-2 VS	AGARAPADA /146 /2019 () //
533	ABLAPL/0001367/2020	SUBODHA MUKHI	S.K.NAYAK-2	BALIANTA P.S. /14 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0001368/2020	PURNA CHANDRA MALLIK	PRAVASH CH JENA	SORO /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0001369/2020	TULU @ PRAVAT KUMAR SATHUA	BIBHUTI BHUSAN MISHRA	GOP /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	WPC(OAC)/0000630/2016	NIRAKAR JENA	M/S.BHAGABAN MOHANTY	/ /
		VS	VS	()
		SECY.SCHOOL AND MASS EDUCATION DEPTT.		//
537	WPC(OAC)/0002204/2013	BINOD KUMAR BEHERA	M/S.S.B.JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
538	WPC(OAC)/0002912/2018	MADAN MOHAN DAS	M/S.B.S.TRIPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
539	WPC(OAC)/0003151/2017	BIPIN BIHARI MARTHA	M/S.MANOJA KUMAR KHUNTIA	/ /
		VS	VS	()
		STATE OF ODISHA		//
540	WPC(OAC)/0003753/2010	GOKUL CHANDRA MISHRA	M/S.SASHI BHUSAN JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
541	WPC(OAC)/0003856/2013	BAIDHAR MOHANTY	M/S.SHASHI BHUSAN JENA	/ /
		VS	VS	()
		COMMNR.CUM-SECY.TO GOVT.		//
542	WPC(OAC)/0004489/2015	BAIDHAR MOHANTY	M/S.SHASHI BHUSAN JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :27/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 LAA/1/2020	SPECIAL LAND ACQUISITION OFFICER-MP	A.S.C.
2	2/2020 WPC(OA)/1036/2019	SUJIT KUMAR MISHRA-MP	SANJIB MOHANTY
3	3/2020 WPC(OA)/1038/2019	D.MALESWAR PATRA-MP	M/S.SANJIB MOHANTY
4	4/2020 WPC(OA)/1037/2019	SATYANANDA DASH-MP	SANJIB MOHANTY
5	5/2020 WPC(OA)/1039/2019	BABULAL SAMAL-MP	M/S.SANJIB MOHANTY
6	8/2020 ITA/7/2020	M/S.ASHIRVAD INFRASTRUCTURES-MP	
7	9/2020 ITA/7/2020	M/S.ASHIRVAD INFRASTRUCTURES-MP	SUSMITA PATTNAIK
8	12/2020 RFA/122/2011	BAGDAL PASAYAT@BARIK-MP	M/S.ACHYUTANANDA ROUTRAY
9	13/2020 RFA/122/2011	BAGDAL PASAYAT@BARIK-MP	M/S.ACHYUTANANDA ROUTRAY
10	33/2020 CONTC/2731/2019	BIJAY KUMAR SATPATHY-MP	M/S DURGESH NARAYAN RATH,P.K. ROUT, A.K.SAHO
11	33/2020 TRP(C)/27/2020	SAGARIKA BARIK-MP	M/S.P.R.CHHATOI
12	34/2020 TRP(C)/28/2020	PRAGYAN SARASWATI BISI-MP	BIKASH JENA
13	41/2020 RPFAM/30/2020	GIRISH NAIK @ GIRISH CHANDRA NAIK-MP	ARIJEET MISHRA
14	42/2020 RPFAM/32/2020	RABINDRA KU.PATI-MP	PRASANNA KUMAR MISHRA
15	50/2020 WPC(OAC)/630/2016	NIRAKAR JENA-MP	M/S.BHAGABAN MOHANTY
16	63/2020 RVWPET/18/2020	BISWARANJAN DEV GOSWAMY-MP	M/S.G.N.MISHRA
17	64/2020 RVWPET/45/2020	UNITED INDIA INSURANCE CO. LTD.-MP	JAYSANKAR MISHRA
18	65/2020 RVWPET/45/2020	UNITED INDIA INSURANCE CO. LTD.-MP	JAYSANKAR MISHRA
19	66/2020 RVWPET/24/2017	STATE OF ORISSA-MP	MR.T.K.PRAHARAJA.S.C.
20	67/2020 RVWPET/425/2019	STATE OF ODISHA-MP	A.G.A.
21	69/2020 RSA/29/2020	GOBINDA CHARAN @ PRASAD BEJ-MP	BANSHIDHAR BAUG
22	70/2020 RSA/31/2020	NIRA BISWAL-MP	BAISHNAB CHARAN DAS
23	80/2020 FAO/85/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
24	81/2020 FAO/85/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
25	82/2020 BLAPL/788/2020	SHAIK SIRAJ @ SHIK SIRAJ-MP	SURYAKANTA DWIBEDI
26	82/2020	DIVISIONALMANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI

27	FAO/86/2020 83/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
28	FAO/87/2020 84/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
29	FAO/89/2020 84/2020	PRADEEP KUMAR MOHARANA-MP	TRILOCHANA PANIGRAHI
30	WA/53/2020 85/2020	RAJESH NAYAK @ BABUL-MP	SANJAY KUMAR DAS
31	BLAPL/500/2020 85/2020	SUBHADRA NANDA-MP	BIPLAB MOHANTY
32	WA/55/2020 86/2020	BINOD CHANDRA SAHOO-MP	M/S S. ROUT
33	BLAPL/8831/2019 86/2020	HARSHABARDHAN SAMAL-MP	KHIROD KUMAR ROUT
34	WA/56/2020 87/2020	BISHNU PRIYA DEVI-MP	AMIT PRASAD BOSE
35	WA/57/2020 88/2020	SWAYAM PRABHA PATTNAIK-MP	AMIT PRASAD BOSE
36	WA/58/2020 89/2020	UPENDRANATH SAHU-MP	AMIT PRASAD BOSE
37	WA/59/2020 90/2020	STATE OF ODISHA-MP	A.G.A.
38	WA/678/2019 96/2020	SUREKHA SAHOO-MP	DAYANIDHI MOHANTY
39	CRLREV/416/2018 97/2020	SINDHRI JAGADESWAR RAO-MP	PRASANNA KUMAR MISHRA
40	CMP/89/2020 97/2020	RAGHUNATH ROUT-MP	SUBRAT KUMAR NAYAK
41	CRLREV/783/2019 98/2020	PURANDAR NAG-MP	NARENDRA KUMAR SAHOO
42	CMP/90/2020 98/2020	ANUPA PRADHAN-MP	MAHES DAS
43	CRLREV/68/2020 99/2020	SHRUTI DAS-MP	S.K.PRADHAN 3
44	CMP/91/2020 99/2020	ANUPA PRADHAN-MP	MAHES DAS
45	CRLREV/68/2020 100/2020	RAJENDRA BISWAL-MP	SATYABRATA PRADHAN
46	CRLREV/69/2020 101/2020	KUBERA HARIJAN-MP	J.N.PANDA
47	CRLREV/71/2020 102/2020	KUBERA HARIJAN-MP	J.N.PANDA
48	CRLREV/71/2020 103/2020	KUBERA HARIJAN-MP	J.N.PANDA
49	CRLREV/71/2020 103/2020	JOGESWAR SAHOO-MP	PRADEEP KUMAR MISHRA
50	MACA/47/2020 104/2020	KRUSHNA BISSOI-MP	TANMAY MISHRA
51	CRLREV/72/2020 104/2020	JOGESWAR SAHOO-MP	PRADEEP KUMAR MISHRA
52	MACA/47/2020 105/2020	KRUSHNA BISSOI-MP	TANMAY MISHRA
53	CRLREV/72/2020 105/2020	JAYA APRAKASH NAYAK @ JYOTI PRAKASH NAYAK-MP	PRADEEP KUMAR MISHRA
54	MACA/48/2020 106/2020	BABU @ DIPAYAN SAHU-MP	NIRANJAN LENKA
55	CRLREV/73/2020 106/2020	LEGAL MANAGER,RELIANCE GENERAL INSURANCE CO.LTD.-MP	SUBRAT SATAPATHY
56	MACA/49/2020 107/2020	BABU @ DIPAYAN SAHU-MP	NIRANJAN LENKA
57	CRLREV/73/2020 107/2020	D.M.,NATIONAL INSURANCE CO.LTD.-MP	M/S.B.N.UDGATA
	MACA/710/2019		

58	108/2020 CRLREV/827/2019	BISHIKESHAN SUNA-MP	J.N.PANDA
59	108/2020 MACA/52/2020	BRANCH MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	ADAM ALI KHAN
60	109/2020 CRLREV/75/2020	PETA @ SOMESWAR PARICHHA-MP	ASHOK DAS
61	109/2020 MACA/53/2020	MANAGER LEGAL, BAJAJ ALALIANZ G.I.CO. LTD.-MP	SAYED ASIF ALI
62	110/2020 CRLREV/75/2020	PETA @ SOMESWAR PARICHHA-MP	ASHOK DAS
63	110/2020 MACA/815/2019	SNEHALATA PANDA-MP	HIMANSHU SEKHAR PANDA
64	111/2020 CRLREV/76/2020	MANORANJAN BISOI-MP	GOURIMOHAN RATH
65	112/2020 CRLREV/76/2020	MANORANJAN BISOI-MP	GOURIMOHAN RATH
66	113/2020 CRLREV/77/2020	BALI BHATRA-MP	BASUDEV MISHRA
67	159/2020 CRLMC/246/2020	ASHIS KUMAR SAMAL-MP	BALARAM NAYAK
68	160/2020 CRLA/74/2020	BISWAMBAR MOHAPATRA-MP	SANTANU KUMAR SARANGI
69	160/2020 CRLMC/247/2020	KATUAL@LAXMI KHATUA-MP	UMESH CHANDRA JENA
70	161/2020 CRLA/74/2020	BISWAMBAR MOHAPATRA-MP	SANTANU KUMAR SARANGI
71	161/2020 CRLMC/248/2020	SUBRAT SINGH-MP	JAGABANDHU SAHU
72	162/2020 CRLA/368/2019	SARAJIT DAS@SURAJIT DAS-MP	SUSANTA KUMAR TRIPATHY
73	162/2020 CRLMC/250/2020	JYOTI CLARA HERENJ-MP	PIYUSH KUMAR MISHRA
74	163/2020 CRLA/417/2013	TUBULA@KHYAMASAGAR-MP	M/S.RANJIT MOHANTY
75	163/2020 CRLMC/252/2020	CHABRI GHASI-MP	BIGYAN KUMAR SHARMA
76	164/2020 CRLA/312/2016	N.KURESU REDDY-MP	M/S.CHITTA RANJAN SAHU
77	165/2020 CRLA/381/2016	HARI PALLAI-MP	M/S.GOUTAM KUMAR ROUTRAY
78	165/2020 CRLMC/254/2020	BHARAT KUMAR SAMAL-MP	DHRUBA CH.ROUT
79	166/2020 CRLA/77/2020	KANHU @ PURNA CHANDRA PRUSTY-MP	BIKRAM CHANDRA GHADEI
80	166/2020 CRLMC/258/2020	ASHOK KUMAR SAMAL-MP	PRABHU PRASANNA BEHERA
81	167/2020 CRLA/77/2020	KANHU @ PURNA CHANDRA PRUSTY-MP	BIKRAM CHANDRA GHADEI
82	167/2020 CRLMC/259/2020	BHAGABATI NAYAK-MP	MAMATA MISHRA
83	168/2020 CRLA/77/2020	KANHU @ PURNA CHANDRA PRUSTY-MP	BIKRAM CHANDRA GHADEI
84	168/2020 CRLMC/263/2020	JASOBANTA KU.MAHANAND@KUNA-MP	BIJAYA KUMAR RAGADA
85	169/2020 CRLA/78/2020	GOBINDA @ KALIA DAS-MP	MIHIR KUMAR MISRA
86	169/2020 CRLMC/265/2020	KAMALA@KAMALA KANTA DASH-MP	LAXMAN PRADHAN
87	170/2020 CRLMC/266/2020	BASANT SAMANTARAY-MP	V.NARASINGH
88	171/2020 CRLMC/267/2020	LAXMIDHAR BISWAL-MP	SIDHESWAR RATH
89	172/2020	ASHOK KUMAR MOHANTY-MP	SOUMYA MISHRA

	CRLMC/268/2020		
90	173/2020	ASHOK KUMAR MOHANTY-MP	SOUMYA MISHRA
	CRLMC/269/2020		
91	1353/2020	RASHMITA RANI PANDA-MP	M/S.BIPLABA P.B.BAHALI
	WP(C)/3165/2020		
92	1355/2020	SUSHIL KUMAR NAYAK-MP	M/S.GAUTAM MUKHERJI
	WP(C)/17268/2018		
93	1356/2020	KALPATARU NATH-MP	M/S.BIJAYA KUMAR BEHERA 1
	WP(C)/24056/2019		
94	1357/2020	RADHASHYAM SAHANI-MP	B.K.NAYAK (1)
	WP(C)/3171/2020		
95	1359/2020	NITYANANDA MOHANTY-MP	M/S RABINDRA KUMAR DASH
	WP(C)/17754/2019		
96	1360/2020	NARAYAN PARIDA-MP	M/S. S.K.DASH
	WP(C)/3187/2020		
97	1361/2020	KAUSHALYA SWAIN-MP	RAMAKRISHNA BISOI
	WP(C)/3192/2020		
98	1362/2020	SEPHALI MOHAPATRA-MP	RAMAKRISHNA BISOI
	WP(C)/3193/2020		
99	1363/2020	ANJANA DAS-MP	RAMAKRISHNA BISOI
	WP(C)/3195/2020		
100	1365/2020	SATYANARAYAN SENAPATI-MP	M/S.UPENDRA KUMAR SAMAL
	WP(C)/3198/2020		
101	1366/2020	SANJUKTA NANDA-MP	TRILOCHAN NANDA
	WP(C)/3202/2020		
102	1367/2020	M/S APAAR INFRATECH PVT.LTD.-MP	M/S.SANTANU KUMAR SARANGI
	WP(C)/3205/2020		
103	1368/2020	ARUNA MANJARI RAY-MP	RAMAKRISHNA BISOI
	WP(C)/3209/2020		
104	1369/2020	ACHYUTANANDA SWAIN-MP	M/S.ANTARYAMI SWAIN
	WP(C)/3210/2020		
105	1370/2020	DILIP KUMAR SAHOO-MP	M/S.SUKANTA KUMAR DALAI
	WP(C)/3211/2020		
106	1371/2020	POTTURU KRISHNAKUMARI @ P.KRISHNAKUMARI-MP	M/S.PRASANNA KUMAR MISHRA
	WP(C)/3212/2020		
107	1373/2020	SANJEEV PRADHAN-MP	M/S.SUKANTA KUMAR DALAI
	WP(C)/3214/2020		
108	1374/2020	NARAYAN MISHRA-MP	M/S.S.K.OJHA
	WP(C)/3215/2020		
109	1375/2020	JUGAL KISHROE RATHI-MP	M/S.SUBASH CHANDRA PUSPALAKA
	WP(C)/3217/2020		
110	1376/2020	RAJASHREE MISHRA-MP	M/S.MANORANJAN NAYAK
	WP(C)/3220/2020		
111	1378/2020	NILADRI MEHER-MP	M/S.CHANDRAKANTA NAYAK
	WP(C)/3224/2020		
112	1379/2020	GEETANJALI SETHI-MP	M/S.SURYAKANTA DASH
	WP(C)/2709/2018		
113	1380/2020	GANESH MAHANTA-MP	M/S.JATINDRA KUMAR MOHAPATRA
	WP(C)/3229/2020		
114	1381/2020	PASCHIMESWARI BYABASAYA SANGHA-MP	M/S.SRINIVAS MOHANTY
	WP(C)/3231/2020		
115	1382/2020	SHYAM SUNDAR BEHERA-MP	M/S.RAJIV KUMAR MAHANTA
	WP(C)/3233/2020		
116	1383/2020	GOURI SHANKAR JAIN-MP	SATYA RANJAN PATI
	WP(C)/3234/2020		
117	1384/2020	DURYODHAN KANDHAPAN-MP	M/S.NEELAKANTHA PANDA
	WP(C)/3236/2020		
118	1385/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
	WP(C)/3237/2020		
119	1386/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
	WP(C)/3238/2020		
120	1387/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
	WP(C)/3240/2020		

121	1388/2020 WP(C)/3241/2020	MITRABANDHU PRADHAN-MP	M/S.S.D.DAS
122	1389/2020 WP(C)/3242/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
123	1390/2020 WP(C)/3243/2020	DUTIYA NAIK-MP	M/S.DINESH KUMAR PANDA
124	1391/2020 WP(C)/3244/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
125	1392/2020 WP(C)/10825/2016	SUPRABHA SAHU-MP	M/S.SASHI BHUSAN JENA
126	1393/2020 WP(C)/3251/2020	BASANTA KUMAR SAHOO-MP	M/S.DAYANANDA MOHAPATRA
127	1394/2020 WP(C)/3254/2020	SRIKANTA SAMAL-MP	M/S.DAYANANDA MAHAPATRA
128	1395/2020 WP(C)/24827/2014	RABINDRA KU.DEBATA-MP	M/S.BRAJABANDHU BISWAL
129	1396/2020 WP(C)/24824/2014	LATIKA SWAIN-MP	M/S.BRAJABANDHU BISWAL
130	1397/2020 WP(C)/24830/2014	BHAGABAN SAHU-MP	M/S.BRAJABANDHU BISWAL
131	1398/2020 WP(C)/24823/2014	POURNAMASI DEVI@DAS-MP	M/S.BRAJABANDHU BISWAL
132	1399/2020 WP(C)/24828/2014	KANDURI CH.MOHAPATRA-MP	M/S.BRAJABANDHU BISWAL
133	1400/2020 WP(C)/24832/2014	HARIHARA JENA-MP	M/S.BRAJABANDHU BISWAL
134	1401/2020 WP(C)/866/2020	PURNENDU SEKHAR PATI-MP	M/S.J.M.PATTANAIAK
135	1402/2020 WP(C)/3259/2020	DUSHASAN BISWAL-MP	KALI PRASANNA MISHRA
136	1404/2020 WP(C)/3273/2020	SURENDRA MOHARANA-MP	M/S.DILLLIP RAY
137	1405/2020 WP(C)/3190/2020	ABANIBHUSAN BARIK-MP	ALOK KUMAR MOHAPATRA
138	1406/2020 WP(C)/3278/2020	BIDULATA BARIK-MP	PRONOY MOHANTY
139	1408/2020 WP(C)/3282/2020	GOLAK SAHOO-MP	KSHIRODA KUMAR ROUT
140	1409/2020 WP(C)/3292/2020	GOURA CHANDRA PRADHAN-MP	M/S.SHASHIBHUSAN BISWAL
141	1410/2020 WP(C)/3297/2020	MANORANJAN SAHOO-MP	M/S.BANSIDHAR BAUG
142	1411/2020 WP(C)/3299/2020	BALAKRISHNA SAHOO-MP	M/S.BHABANI SHANKAR MISHRA
143	1413/2020 WP(C)/3306/2020	SWADHIN KUMAR SAHOO-MP	M/S.B.S.TRIPATHY (1)
144	1414/2020 WP(C)/3308/2020	ASHOK KUMAR PATRA-MP	M/S.J.N.JENA
145	1415/2020 WP(C)/3310/2020	ARJUN SANDIL-MP	M/S.UPENDRA KUMAR SAMAL
146	1416/2020 WP(C)/3312/2020	SHAYAM PALEI-MP	M/S.UPENDRA KUMAR SAMAL
147	1417/2020 WP(C)/3315/2020	SANJIB KUMAR PALEI-MP	M/S.UPENDRA KUMAR SAMAL
148	1418/2020 WP(C)/3317/2020	BALMIKI BEHERA-MP	M/S.SATYABRATA MOHANTY
149	1419/2020 WP(C)/3319/2020	GANDA DIGAL-MP	M/S.P.C.CHHINCHANI
150	1422/2020 WP(C)/8484/2019	BANAMALI KHURA-MP	M/S.S.K.JOSHI
151	1423/2020 WP(C)/3320/2020	SUDHA SHROFF-MP	M/S.KRISHNA PRAKASH JENA
152	1424/2020	KEKI MOHAN BAITHARU-MP	M/S.S.K.JOSHI

	WP(C)/12588/2019		
153	1426/2020	Y.PANI AND CO.PVT.LTD.-MP	M/S.AMIT PRASAD BOSE
	WP(C)/3321/2020		
154	1427/2020	ORISSA STEVEDORES LTD.-MP	M/S.A.PATNAIK
	WP(C)/3324/2020		
155	1429/2020	SUNITA PURTY-MP	M/S.ASHOK KUMAR MOHAPATRA 1
	WP(C)/2493/2019		
156	1432/2020	DEEPAK KUMAR PATTANAIK-MP	ASHOK KUMAR PANIGRAHI
	WP(C)/3334/2020		
157	1433/2020	LAXMI PRASAD DASH-MP	ASHOK KUMAR PANIGRAHI
	WP(C)/3337/2020		
158	1434/2020	BHABAGRAHI SETHI-MP	M/S.S.K.RATH
	WP(C)/12843/2018		
159	1435/2020	PRATIMA TRIPATHY-MP	M/S.BISWABIHARI MOHANTY
	WP(C)/20536/2019		
160	1436/2020	RAKESH RANJAN MAHALIK-MP	M/S.SHASHI BHUSAN JENA
	WP(C)/3344/2020		
161	1437/2020	AKSHAYA KUMAR PRADHAN-MP	M/S.ANJAN KUMAR ROUT
	WP(C)/3345/2020		
162	1438/2020	SUJAN SHUKLA-MP	M/S. B.K.ROUTRAY
	WP(C)/3346/2020		
163	1439/2020	SANDHYARANI DAS-MP	M/S.KALI PRASANNA MISHRA
	WP(C)/3353/2020		
164	1440/2020	GOVERNING BODY OF WOMENS COLLEGE JAPAKUD-MP	DURGESH NARAYAN RATH
	WP(C)/3355/2020		
165	1442/2020	ODISHA ABHIBHABAK MAHASANGHA-MP	SRIKANTA PANDA
	WP(C)/3373/2020		
166	1443/2020	BISWAJIT PANDA-MP	M/S. S.K.PRADHAN
	WP(C)/3377/2020		
167	1444/2020	BABAJI CHARAN DAS-MP	M/S.TRILOCHAN PANIGRAHI
	WP(C)/6823/2019		
168	1445/2020	M/S.GOOD LUCK TRADERS-MP	M/S.SOUMYA MISHRA
	WP(C)/11884/2019		
169	1446/2020	GOVERNING BODY, SREEMA JAGULAI ADARSH SANSKRIT MAHAVIDYALAYA-MP	BIMLA PRASAD
	WP(C)/3382/2020		
170	1447/2020	PURNA CHANDRA MISHRA-MP	M/S.PRADIPTA KUMAR MOHANTY
	WP(C)/1217/2019		
171	1448/2020	BATAMANGALA SANSKRIT COLLEGE-MP	B.P.B. BAHALI
	WP(C)/3384/2020		
172	1450/2020	SANGRAM KESHARI ROUTRAY-MP	M/S.MADHAB LAL AGARWAL
	WP(C)/3398/2020		
173	1451/2020	THE BAR ASSOCIATION BALASORE-MP	M/S.D.P.MOHANTY
	WP(C)/3399/2020		
174	1453/2020	NILAKANTHA DASH-MP	M/S.SMITA RANJAN PATNAIK
	WP(C)/3404/2020		
175	1454/2020	KAMALAKANT DANDAPAT-MP	M/S.RUDRA NARAYAN PARIJA
	WP(C)/3405/2020		
176	1455/2020	PAYAL KARMAKAR-MP	M/S.DILLIP RAY
	WP(C)/3411/2020		
177	1456/2020	PUTUL MANDAL-MP	B.S.RAYAGURU
	WP(C)/3412/2020		
178	1457/2020	PUSPALATA DORA-MP	SUBRATA PANDA
	WP(C)/3413/2020		
179	19/2020	RAJKISHORE PARIDA-MP	
	CRLMP/1753/2019		
180	32/2020	UPAMANYU ROUT-MP	
	CONTC/1256/2018		
181	83/2020	BABUL @ DIPTISUNDAR BAIRIGANJAN-MP	
	BLAPL/11268/2019		
182	84/2020	BIBHUTI BHUSAN MALLIK-MP	
	BLAPL/10748/2019		
183	163/2020	BIKASH KUMAR SAHU@DEBU-MP	
	ABLAPL/13064/2019		

184	164/2020 CRLMC/1933/2019	CHANDRASEKHAR PANDA-MP
185	164/2020 ABLAPL/2037/2019	GITA ROUT-MP
186	165/2020 ABLAPL/17561/2019	SEK JAFAR-MP
187	166/2020 ABLAPL/6164/2019	PRADEEP KUMAR PATRO-MP
188	167/2020 ABLAPL/9834/2019	PRAHALLAD NAYAK-MP
189	168/2020 ABLAPL/15472/2019	SUDEEP CHOUDHURY-MP
190	169/2020 ABLAPL/3080/2019	ABHAYA SAHU@BAPUN-MP
191	170/2020 ABLAPL/19745/2019	GOPINATH BEHERA-MP
192	171/2020 ABLAPL/10265/2019	KAMALAKANTA DAS-MP
193	172/2020 ABLAPL/13554/2019	CHITTA RANJAN DAS-MP
194	173/2020 ABLAPL/10906/2019	SAROJ SAHU @SAROJ KUMAR SAHU-MP
195	1354/2020 WP(C)/29602/2019	BHULESWAR PRADHAN-MP
196	1358/2020 WP(C)/25728/2019	BINOD BIHARI MEHER-MP
197	1364/2020 WP(C)/25668/2019	JASODA BEHERA-MP
198	1372/2020 WP(C)/25060/2017	NARASINGHACHARI MATH-MP
199	1377/2020 WP(C)/2688/2016	DEEPAK KUMAR MOHANTY-MP
200	1407/2020 WP(C)/1269/2020	ISWAR PRASAD PRADHAN-MP
201	1412/2020 WP(C)/28363/2019	MANOJ KUMAR DAS-MP
202	1421/2020 WP(C)/28080/2019	SASHIBHUSAN BHUE-MP
203	1425/2020 WP(C)/8808/2014	SUVENDRA KU.DASH-MP
204	1430/2020 WP(C)/12926/2019	TRUPTI DASH-MP
205	1431/2020 WP(C)/12926/2019	TRUPTI DASH-MP
206	1441/2020 WP(C)/23195/2019	KALLA VENKATA TARAKESWARA RAO-MP
207	1449/2020 WP(C)/1231/2020	ALOK KUMAR PANDA-MP
208	1452/2020 WP(C)/141/2020	SAMARENDRA PATI-MP